

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****OA NO. 484 OF 2025****IN THE MATTER OF:****RAJESH SHIVHARE****....APPLICANT****VERSUS****UNION OF INDIA & ORS.****...RESPONDENT(s)****INDEX**

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THROUGH COUNSEL



BHANWAR PAL SINGH JADON
COUNSEL FOR STATE OF U.P.

Bhanwar09jadon09@gmail.com | 9639286572

Date: 09.03.2026

Place: NOIDA

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

OA NO. 484 OF 2025



IN THE MATTER OF:

RAJESH SHIVHARE

....APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENT(s)

RESPONSE ON BEHALF OF RESPONDENT NO. 5 & 7 IN COMPLIANCE
OF THE ORDER DT. 12.12.2025 PASSED BY THE HON'BLE NATIONAL
GREEN TRIBUNAL, NEW DELHI

IT IS MOST RESPECTFULLY SHOWETH:

I. BACKGROUND OF THE MATTER

1. That in the present matter, the Applicant has made allegation against pollution and encroachment in river Gayatri Ganga in District Hamirpur. The plea of the Applicant is that Gayatri Ganga river is a natural water course of about 50



Rajesh Shivhare

Km in length originating from village Chani in District Hamirpur, Uttar Pradesh it traverses through various villages before confluencing with Chandrawal River at village Mahwar which itself flow into Ken river and thereafter merges with Betwa river and ultimately joins Yamuna river and confluences with river Ganga at Sangam in Prayagraj. The Applicant alleges that untreated sewage is being discharged in river Gayatri Ganga. The Applicant has placed on record the details of the sewage drains which are discharging untreated sewage in the river at 6 locations. The Applicant has also pointed out the encroachments at 9 locations.

2. That the above-captioned matter was last listed for hearing on 12.12.2025 wherein the Hon'ble Tribunal directed as under:

"5. The OA raises substantial issue relating to compliance of environmental norms.

6. Issue notice to the Respondents.

7. Mr. Bhanwar Pal Singh Jadon, Advocate accepts Notice on behalf of the Respondents no. 2,5,6 and 7 and on behalf of the Respondent No. 3 and 4 Ms. Sthavi Asthana, Advocate accepts notice."



Bhanwar Pal Singh Jadon

II. DESCRIPTION AND ORIGIN OF THE RIVER

3. That the Gayatri Ganga River originates from **Village Chhani Buzurg**, located within **Tehsil Hamirpur of District Hamirpur**, and flows downstream through several revenue villages and urban areas before ultimately merging with the **Chandrawal River** near villages located in Tehsil Maudaha of District Hamirpur.
4. That the said river flows across multiple revenue villages and urban localities, including areas falling within the jurisdiction of **Nagar Panchayat Sumerpur**, before reaching its confluence with the Chandrawal River.
5. That the **total length of the river from Village Chhani Buzurg to Village Mouhar is approximately 41 kilometres**, out of which **approximately 4.2 kilometres lies within the territorial limits of Nagar Panchayat Sumerpur**.

III. STATUS IN REVENUE RECORDS

6. That the watercourse in question is recorded in the **revenue records of different villages under different nomenclatures**, including “Nadi” (river) and “Sarita” (stream) under different Gata numbers.



A handwritten signature in blue ink, appearing to read "Ghanesh", with a long horizontal line extending to the right.

7. That revenue maps obtained from the **Bhuchitra portal of the Revenue Department** clearly indicate the presence of the watercourse across several revenue villages, and in several instances the land parcels are recorded specifically as **“river” or “sarita.”**

Copies of the Khasra Khatauni showing the classification of the said watercourse are annexed herewith as **ANNEXURE R-1.**

IV. FIELD INSPECTION BY REVENUE DEPARTMENT

8. That as per the report dt. 03.02.2026 received from the office of the Revenue Department, Hamirpur a **demarcation exercise was undertaken by the Revenue Department** in respect of the sites mentioned in the application.
9. That a **revenue team conducted field inspection and demarcation on 02.01.2026** at the locations mentioned in the proceedings.
10. That following the demarcation exercise, the **boundaries of the river at the area concerned (9 locations) within the limits of Nagar Panchayat Sumerpur were secured using bamboo poles and ropes**, so as to prevent further encroachments. That the encroachment details are as under:



(Handwritten Signature)

S. No.	Name of Encroachment Site	Type of Encroachment	Encroached Area (Sq. m.)	Name of Encroacher	Type of Use	Action Taken	River Width at Site (m)	Existing River Width after encroachment (m)
1	Northern Direction near Anusuya Ashram	Temporary	0.00	-	-	-	22	22
2	Site behind Moksha Dham, Ward No. 03	Temporary	0.00	-	-	-	22	22
3	Site on the West Side of NH-34 Bridge	Temporary	0.00	-	-	-	26	26
4	Encroachment Site on the East Side of NH-34 Bridge	Temporary	1000.00	Shri Anand Prasad Paliwal, S/o Shri Ram Narayan	Fruit Trees (Guava etc.)	Demarcation carried out	20	15
5	Encroachment Site near Paliwal's Garden	Temporary	(1)-1520 (2)-200	(1) Shri Anand Prasad Paliwal, S/O Shri Ram Narayan; (2) Smt. Ratta, D/O Shri Hanu and Shri Narayan,	Fruit Trees	Demarcation carried out	22	16



Chandra

				S/O Shri Hanu				
6	Encroachment Site on the West Side of Imiliya Rapta, Ward No. 01	Temporary	600.00	Shri Raghuwal Paliwal, S/O Shri Anand Prasad Paliwal	Wheat Crop	Demarcation carried out	22	11
7	Encroachment Site on the East Side of Imiliya Rapta, Ward No. 01	Temporary	120.00	Unknown	Vegetables	Demarcation carried out	22	16
8	Encroachment Site beneath the Railway Line Bridge towards West, Ward No. 09-04	Temporary	0.00			Demarcation carried out	09-24 04-32	20 32
9	Encroachment Site on the East Side near Model College Camp, Ward No. 04	Temporary	1618.00	Shri Devendra Singh, S/O Shri Raj Mohan Yadav	Agricultural Crop	Demarcation carried out	34	18

A Copy of the inspection report prepared by the Revenue Team has been

annexed herewith as **ANNEXURE R-2**.



(Handwritten Signature)

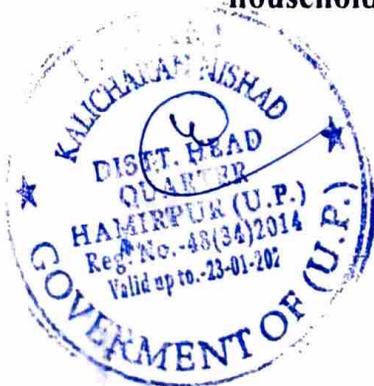
11. That the field inspection conducted by the Revenue Department revealed that **no permanent structures or permanent encroachments exists at 9 locations as mentioned in original application within the demarcated river boundary in the limits of Nagar Panchayat Sumerpur.**

V. STATUS OF SEWAGE DISCHARGE

12. That 6 locations have been mentioned in the original application by the applicant alleging discharge of untreated sewage into the river.

13. That it is respectfully submitted that **all residential houses within the jurisdiction of Nagar Panchayat Sumerpur are equipped with toilets and septic tanks**, and therefore no direct discharge of human excreta is permitted into the natural watercourse.

14. That the water flowing into the channel within the municipal limits primarily consists of **domestic wastewater discharge of 3.15 MLD from 7781 households.**



A handwritten signature in blue ink, appearing to be 'S. Chandra', written over a horizontal line.

A Copy of the Quantity of Waste Discharge has been annexed herewith as **ANNEXURE R-3.**

15. That the **Uttar Pradesh Pollution Control Board** has collected **water samples from the nearby drains on 05.02.2026**, which were subsequently analyzed at the Central Laboratory of the Board at Lucknow.

Copies of the analysis reports have been annexed herewith as **ANNEXURE R-4.**

VI. PROPOSED INFRASTRUCTURE AND SEWAGE MANAGEMENT

16. That in order to strengthen wastewater management and prevent any possible pollution of the river system, **land measuring approximately 2.44 acres in Ward No. 04, Dharmeshwar Baba Nagar** has been identified for the construction of a **Sewage Treatment Plant (STP)**.

17. That the said land has been identified under **Gata No. 3638/2, 4, 5, and 6**, and the DPR is currently being prepared by Jal Nigam.

A Copy of the land proposal and site map has been annexed herewith as **ANNEXURE R-4.**



A handwritten signature in blue ink, appearing to read "Ghanshyam" or similar, written over a horizontal line.

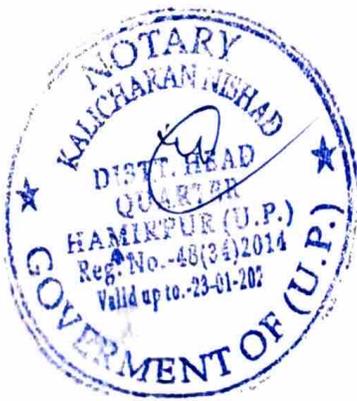
18. That under the **15th Finance Commission grant for the financial year 2025–2026**, estimates have already been prepared for **tapping and screening of drains at six locations within the municipal limits.**

19. That the tender process for the said works is proposed to be initiated in **March 2026**, and the works are expected to be completed within **two to three months thereafter.**

VII. ACTION PLAN FOR RIVER REJUVENATION

20. That as per the site visit report dt. 03.02.2026 and 05.02.2026 of the NMCG, the **Action Plan for Rejuvenation of Gayatri Ganga River, District Hamirpur, Uttar Pradesh** is as under:

S. No.	Directive	Current Status	Gap / Recommendation	Concerned Department
1	Identification and GIS Mapping	Formal demarcation carried out at encroached sites mentioned in NGT order	Identification through revenue records or historical documents; river boundary identification; floodplain demarcation; preparation of GIS map	District Administration, Panchayati Raj Department, Irrigation / Minor Irrigation
2	Catchment Rehabilitation	No formal plan prepared	Prepare integrated catchment management plan addressing forestry, agriculture,	Irrigation / Minor Irrigation Department and



(Signature)

			groundwater recharge and erosion control	Forest Department
3	Encroachment Identification and Removal	Minor encroachments identified	Conduct formal survey and issue notices under applicable land laws for removal of encroachments	District Administration
4	Drain Tapping and STP Construction	No tapping and no treatment facility	Identify all drains; design interceptor/diversion lines; construct STP with adequate capacity	SMCG / NMCG
5	Solid Waste Management	Proper management lacking	Conduct capacity assessment of existing MSWM system and plan augmentation of treatment infrastructure	Swachh Bharat Mission / Urban Local Body
6	Riparian Buffer	Non-existent; only weeds found along banks	Demarcate riparian buffer zone and undertake plantation of native species	Forest Department

A Copy of the NMCG Report has been annexed herewith as **ANNEXURE R-5**.

21. That it is relevant to submit here that the District Magistrate, Hamirpur has written a letter dt. 24.02.2026 to the concerned departments to take necessary actions in compliance of the aforesaid action plan.

A Copy of the letter dt. 24.02.2026 has been annexed herewith as ANNEXURE

THROUGH COUNSEL

**BHANWAR PAL SINGH JADON
COUNSEL FOR STATE OF U.P.**



Date: 09.03.2026

Place: NOIDA

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

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OA NO. 484 OF 2025

IN THE MATTER OF:

RAJESH SHIVHARE

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENT(s)

AFFIDAVIT

I, Ghanshyam Meena aged about years S/o Ramanand Meena
 presently posted as District Magistrate do hereby
 solemnly affirm and state on oath as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present response.
2. That I state that the contents of the response have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

Ghanshyam Meena
 DEPONENT

VERIFICATION

Verified at on this 6 day of March, 2026, that the contents of the above affidavit from paragraphs 1 to 2 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



Execution of this Affidavit
 And Signed Before Me By Shri

In The Court Premises My Office
 At Hamirpur Dated 7/3/26

Kalicharan Nishad
 Advocate & Notary
 Distt.-Hamirpur U.P.



DEPONENT





उद्धरण खतौनी

2



उद्धरण क्रमांक : 15380120250639

ग्राम क्रमांक : 153801 ग्राम का नाम (परगना) : भीहल(सुमेरपुर) तहसील : हमीरपुर जन्मपद : हमीरपुर फसली वर्ष : 1425-1430 (01 अक्टूबर, 2017 से 30 जून, 2023) भाग : 1 (1) खाता संख्या : 00459

श्रेणी : 6-1 / अकृषिक भूमि - जलमय भूमि।

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(17) भूमि के सम्बन्ध में विचाराधीन राजस्व वाद/वादों की कम्प्यूटरीकृत संख्या :



उद्धरण खतौनी



उद्धरण क्रमांक : 153804202506288

ग्राम क्रमांक : 153804 ग्राम का नाम (परगना) : पंथरी(सुभेपुर) तहसील : हमीरपुर जन्मद : हमीरपुर फसली वर्ष : 1429-1434 (01 जुलाई, 2021 से 30 जून, 2027) भाग : 1 (1)खाता संख्या : 00894

श्रेणी : 6-1 / अकृषिक भूमि - जलधन्य भूमि।

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उद्धरण खतौनी



उद्धरण क्रमांक : 153804202506289

पत्र क्रमांक : 153804 ग्राम का नाम (पल्लव) : पंथरी(सुवेपुर) तहसील : हपीपुर जनपद : हपीपुर फसली वर्ष : 1429-1434 (01 जुलाई, 2021 से 30 जून, 2027) भाग : 1 (1)खाता संख्या : 00894

श्रेणी : 6-1 / अकृषिक भूमि - बलवान भूमि।

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कुल गाटे- 1 कुल क्षेत्रफल- 1.4000 (हेक्टेर) कुल पट्टाकरण - रुपये कुल अंश का क्षेत्रफल - (1.4000)(हेक्टेर)

नामान्तरण / परिवर्तन का विवरण		खारिज किया गया			दर्ज किया गया		
(10) न्यायालय का नाम / कम्प्यूटीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / नामान्तरण का आधार / डिजिटल हस्ताक्षर नाम / डिजिटल हस्ताक्षर दिनांक	(11) नाम / पिता-पति- संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(12) गाटे का खसरा नम्बर / पूनीक कोड	(13) क्षेत्रफल (हे.)	(14) नाम / पिता-पति-संरक्षक- प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(15) गाटे का खसरा नम्बर / पूनीक कोड	(16) क्षेत्रफल (हे.)	
		1219(1538041219000061)			1219(1538041219000061)		

(17)भूमि के सम्बन्ध में विचाराधीन राजस्व वाद/वादों की कम्प्यूटीकृत संख्या :



उद्धरण खतौनी



उद्धरण क्रमांक : 15381020250661

ग्राम क्रमांक : 153810 ग्राम का नाम (पल्लवा) : विराछेरा(सुपेपुर) तहसील : हमीरपुर जिल्ला : हमीरपुर फसली वर्ष : 1429-1434 (01 जुलाई, 2021 से 30 जून, 2027) भाग : 1 (1)खाता संख्या : 00391

श्रेणी : 6-1 / अकृषिक भूमि - जलमग्न भूमि।

खातेदार का विवरण		खातेदारी प्रारम्भ होने का विवरण		भूमि का विवरण		खातेदार का अंश		
खसरा/गाटा संख्या	(2) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(3) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / जौत का आधार	(4) वर्ष	(5) गाटा (पूनीक कोड)	(6) गाटे का कुल क्षेत्रफल (हे.)	(7) हिस्से में	(8) क्षेत्रफल में (हे.)	(9) खातेदार द्वारा देय मू-राजस्व
353	1) रौ / — / —			353(1538100353000061)	0.0730	1) 1/1	1) 0.0730	
							0.0730	

कुल गाटे - 1 कुल क्षेत्रफल - 0.0730 (हेक्टेयर) कुल मू-राजस्व - रुपये कुल अंश का क्षेत्रफल - (0.0730)(हेक्टेयर)

नामान्तरण / परिवर्तन का विवरण		खारिज किया गया			दर्ज किया गया		
(10) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / नामान्तरण का आधार / डिजिटल हस्ताक्षर नाम / डिजिटल हस्ताक्षर दिनांक	(11) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(12) गाटे का खसरा नम्बर / पूनीक कोड	(13) क्षेत्रफल (हे.)	(14) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(15) गाटे का खसरा नम्बर / पूनीक कोड	(16) क्षेत्रफल (हे.)	
		353(1538100353000061)			353(1538100353000061)		

(17)भूमि के सम्बन्ध में विचाराधीन राजस्व वाद/वादों की कम्प्यूटरीकृत संख्या :



उद्धरण खतौनी



उद्धरण क्रमांक : 15381020250658

ग्राम क्रमांक : 153810 ग्राम का नाम (परगना) : बिरखोत(सुमेरपुर) तहसील : इमौरपुर जन्पद : इमौरपुर फसली वर्ष : 1429-1434 (01 जुलाई, 2021 से 30 जून, 2027) भाग : 1 (1)खाता संख्या : 00391

श्रेणी : 6-1 / अकृषिक भूमि - जलमय भूमि।

खातेदार का विवरण		खातेदारी प्रारम्भ होने का विवरण		भूमि का विवरण		खातेदार का अंश		
खसरा/ गाटा संख्या	(2) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(3) न्यायालय का नाम / कम्प्यूटीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / जोत का आधार	(4) वर्ष	(5) गाटा (यूनीक कोड)	(6) गाटे का कुल क्षेत्रफल (हे.)	(7) हिस्से में	(8) क्षेत्रफल में (हे.)	(9) खातेदार द्वारा देय भू-राजस्व
215	1) नवी / — / —			215(1538100215000061)	0.0810	1) 1/1	1) 0.0810	
							0.0810	

कुल गाटे- 1 कुल क्षेत्रफल- 0.0810 (हेक्टेयर) कुल भू-राजस्व - रुपये कुल अंश का क्षेत्रफल - (0.0810)(हेक्टेयर)

नामान्तरण / परिवर्तन का विवरण		खारिज किया गया			दर्ज किया गया		
(10) न्यायालय का नाम / कम्प्यूटीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / नामान्तरण का आधार / डिजिटल हस्ताक्षर नाम / डिजिटल हस्ताक्षर दिनांक	(11) नाम / पिता-पति- संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(12) गाटे का खसरा नम्बर / यूनीक कोड	(13) क्षेत्रफल (हे.)	(14) नाम / पिता-पति-संरक्षक- प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(15) गाटे का खसरा नम्बर / यूनीक कोड	(16) क्षेत्रफल (हे.)	
		215(1538100215000061)			215(1538100215000061)		

(17)भूमि के सम्बन्ध में विभागाधीन राजस्व वाद/वादों की कम्प्यूटीकृत संख्या :



उद्धरण खतौनी



उद्धरण क्रमांक : 15381020250660

पत्र क्रमांक : 153810 ग्राम का नाम (पालना) : सिखेर(सुपेर) तहसील : हनीपुर जन्मद : हनीपुर पञ्चमी वर्ष : 1429-1434 (01 जुलाई, 2021 से 30 जून, 2027) भाग : 1 (1) छाता संख्या : 00391

श्रेणी : 6-1 / अकृषिक भूमि - जलपान भूमि।

खातेदार का विवरण		खातेदारी प्रारम्भ होने का विवरण		भूमि का विवरण		खातेदार का अंश		
खसरा/ गाटा संख्या	(2) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(3) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / जोत का आधार	(4) वर्ष	(5) गाटा (पूनीक कोड)	(6) गाटे का कुल क्षेत्रफल (हे.)	(7) हिस्से में	(8) क्षेत्रफल में (हे.)	(9) खातेदार द्वारा देय भू-राजस्व
341	1) न/ — / —			341(1538100341000061)	0.2750	1) 1/1	1) 0.2750	
							0.2750	

कुल गाटे- 1 कुल क्षेत्रफल- 0.2750 (हेक्टेयर) कुल भू-राजस्व - रुपये कुल अंश का क्षेत्रफल - (0.2750)(हेक्टेयर)

नामान्तरण / परिवर्तन का विवरण		खारिज किया गया			दर्ज किया गया	
(10) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / नामान्तरण का आधार / डिजिटल हस्ताक्षर नाम / डिजिटल हस्ताक्षर दिनांक	(11) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(12) गाटे का खसरा नम्बर / पूनीक कोड	(13) क्षेत्रफल (हे.)	(14) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(15) गाटे का खसरा नम्बर / पूनीक कोड	(16) क्षेत्रफल (हे.)
		341(1538100341000061)			341(1538100341000061)	

(17) भूमि के सम्बन्ध में विचाराधीन राजस्व वाद/दायों की कम्प्यूटरीकृत संख्या :



उद्घरण खतौनी



उद्घरण क्रमांक : 15381020250659

प्लान क्रमांक : 153810 प्लान का नाम (परगना) : बिरछेरा(हनुमेशपुर) तहसील : हमीपुर जनपद : हमीपुर फसली वर्ष : 1429-1434 (01 जुलाई, 2021 से 30 जून, 2027) पान : 1 (1)खाता संख्या : 00391

श्रेणी : 6-1 / अकृषिक भूमि - जलपय भूमि।

खातेदार का विवरण		खातेदारी प्रारम्भ होने का विवरण		भूमि का विवरण		खातेदार का अंश		
खसरा/गाटा संख्या	(2) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(3) न्यायालय का नाम / कम्प्यूटीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / जोत का आधार	(4) वर्ष	(5) गाटा (यूनीक कोड)	(6) गाटे का कुल क्षेत्रफल (हे.)	(7) हिस्से में	(8) क्षेत्रफल में (हे.)	(9) खातेदार द्वारा देय भू-राजस्व
289क	1) सौ / — / —			289क(1538100289200161)	0.9670	1) 1/1	1) 0.9670	
							0.9670	

कुल गटे- 1 कुल क्षेत्रफल- 0.9670 (हेक्टेयर) कुल भू-राजस्व - रु० कुल अंश का क्षेत्रफल - (0.9670)(हेक्टेयर)

नामान्तरण / परिवर्तन का विवरण		खारिज किया गया			दर्ज किया गया		
(10) न्यायालय का नाम / कम्प्यूटीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / नामान्तरण का आधार / डिजिटल हस्ताक्षर नाम / डिजिटल हस्ताक्षर दिनांक	(11) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(12) गाटे का खसरा नम्बर / यूनीक कोड	(13) क्षेत्रफल (हे.)	(14) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(15) गाटे का खसरा नम्बर / यूनीक कोड	(16) क्षेत्रफल (हे.)	
		289क(1538100289200161)			289क(1538100289200161)		

(17)भूमि के नम्बर में विचारार्थीन राजस्व वाद/वादों की कम्प्यूटीकृत संख्या :



उद्धरण खतौनी



उद्धरण क्रमांक : 15381020250663

ग्राम क्रमांक : 153810 ग्राम का नाम (परगना) : बिरखेरा(सुवेखुर) तहसील : हमीरपुर जन्मपद : हमीरपुर कसौती वर्ष : 1429-1434 (01 जुलाई, 2021 से 30 जून, 2027) भाग : 1 (1) छाता संख्या : 00391

श्रेणी : 6-1 / अकृषिक भूमि - जलमान भूमि।

खातेदार का विवरण		खातेदारी प्रारम्भ होने का विवरण		भूमि का विवरण		खातेदार का अंश		
खसरा/ गाटा संख्या	(2) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(3) न्यायालय का नाम / कम्प्यूटीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / जोत का आधार	(4) वर्ष	(5) गाटा (पूरीक कोड)	(6) गाटे का कुल क्षेत्रफल (हे.)	(7) हिस्से में	(8) क्षेत्रफल में (हे.)	(9) खातेदार द्वारा देय भू-राजस्व
381*	1) * / -- / --			381*(1538100381200161)	3.1810	1) 1/1	1) 3.1810	
							3.1810	

कुल गाटे- 1 कुल क्षेत्रफल- 3.1810 (हेक्टेर) कुल भू-राजस्व - रुपये कुल अंश का क्षेत्रफल - (3.1810)(हेक्टेर)

नामान्तरण / परिवर्तन का विवरण		खारिज किया गया			दर्ज किया गया		
(10) न्यायालय का नाम / कम्प्यूटीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / नामान्तरण का आधार / डिजिटल हस्ताक्षर नाम / डिजिटल हस्ताक्षर दिनांक	(11) नाम / पिता-पति- संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(12) गाटे का खसरा नम्बर / पूरीक कोड	(13) क्षेत्रफल (हे.)	(14) नाम / पिता-पति-संरक्षक- प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(15) गाटे का खसरा नम्बर / पूरीक कोड	(16) क्षेत्रफल (हे.)	
		381*(1538100381200161)			381*(1538100381200161)		

(17) भूमि के सम्बन्ध में विवादाधीन राजस्व वाद/वादों की कम्प्यूटीकृत संख्या :



उद्धरण खतौनी



उद्धरण क्रमांक : 15381020250664

ग्राम क्रमांक : 153810 ग्राम का नाम (परगना) : विरखेरा(सुभेपुर) तहसील : हमीरपुर जन्पद : हमीरपुर फसली वर्ष : 1429-1434 (01 जुलाई, 2021 से 30 जून, 2027) भाग : 1 (1)खाता संख्या : 00391

श्रेणी : 6-1 / अकृषिक भूमि - जलमय भूमि।

खातेदार का विवरण		खातेदारी प्रारम्भ होने का विवरण		भूमि का विवरण		खातेदार का अंश		
खसरा/गाटा संख्या	(2) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(3) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / जोत का आधार	(4) वर्ष	(5) गाटा (यूनीक कोड)	(6) गाटे का कुल क्षेत्रफल (हे.)	(7) हिस्से में	(8) क्षेत्रफल में (हे.)	(9) खातेदार द्वारा देय भू-राजस्व
580	1) रद / — / —			580(1538100580000061)	2.2460	1) 1/1	1) 2.2460	
							2.2460	

कुल गाटे- 1 कुल क्षेत्रफल- 2.2460 (हेक्टेयर) कुल भू-राजस्व - रुपये कुल अंश का क्षेत्रफल - (2.2460)(हेक्टेयर)

नामान्तरण / परिवर्तन का विवरण		खारिज किया गया			दर्ज किया गया		
(10) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / नामान्तरण का आधार / डिजिटल हस्ताक्षर नाम / डिजिटल हस्ताक्षर दिनांक	(11) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(12) गाटे का खसरा नम्बर / यूनीक कोड	(13) क्षेत्रफल (हे.)	(14) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(15) गाटे का खसरा नम्बर / यूनीक कोड	(16) क्षेत्रफल (हे.)	
		580(1538100580000061)			580(1538100580000061)		

(17)भूमि के सम्बन्ध में विचाराधीन राजस्व वाद/वादों की कम्प्यूटरीकृत संख्या :



उद्धरण खतौनी



उद्धरण क्रमांक : 15381020250662

ग्राम क्रमांक : 153810 ग्राम का नाम (परगना) : विरखेण(सुमेरु) तहसील : हमीरपुर जन्मपद : हमीरपुर फसली वर्ष : 1429-1434 (01 जुलाई, 2021 से 30 जून, 2027) भाग : 1 (1) छाता संख्या : 00391

श्रेणी : 6-1 / अकृषिक भूमि - जलमय भूमि ।

खातेदार का विवरण		खातेदारी प्रारम्भ होने का विवरण		भूमि का विवरण		खातेदार का अंश		
खसरा/ गाटा संख्या	(2) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(3) न्यायालय का नाम / कम्प्यूटीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / जोत का आधार	(4) वर्ष	(5) गाटा (यूनीक कोड)	(6) गाटे का कुल क्षेत्रफल (हे.)	(7) हिस्से में	(8) क्षेत्रफल में (हे.)	(9) खातेदार द्वारा देय भू-राजस्व
362क	1) नही / --- / ---			362क(1538100362200161)	1.1650	1) 1/1	1) 1.1650	
							1.1650	

कुल गाटे- 1 कुल क्षेत्रफल- 1.1650 (हेक्टेर) कुल भू-राजस्व - रुपये कुल अंश का क्षेत्रफल - (1.1650)(हेक्टेर)

नामान्तरण / परिवर्तन का विवरण		खारिज किया गया			दर्ज किया गया		
(10) न्यायालय का नाम / कम्प्यूटीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / नामान्तरण का आधार / डिजिटल हस्ताक्षर नाम / डिजिटल हस्ताक्षर दिनांक	(11) नाम / पिता-पति- संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(12) गाटे का खसरा नम्बर / यूनीक कोड	(13) क्षेत्रफल (हे.)	(14) नाम / पिता-पति-संरक्षक- प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(15) गाटे का खसरा नम्बर / यूनीक कोड	(16) क्षेत्रफल (हे.)	
		362क(1538100362200161)			362क(1538100362200161)		

(17) भूमि के सम्बन्ध में विवादाधीन राजस्व वाद/वादों की कम्प्यूटीकृत संख्या :



उद्धरण खतौनी



उद्धरण क्रमांक : 15381520250698

ग्राम क्रमांक : 153815 ग्राम का नाम (परागण) : गीरी(सुमेरपुर) तहसील : हमीरपुर जन्मपद : हमीरपुर फसली वर्ष : 1428-1433 (01 जुलाई, 2020 से 30 जून, 2026) भाग : 1 (1)खाता संख्या : 00170

श्रेणी : 6-1 / अकृषिक भूमि - जलमान भूमि।

खातेदार का विवरण		खातेदारी प्रारम्भ होने का विवरण		भूमि का विवरण		खातेदार का अंश		
खसरा/ गाटा संख्या	(2) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(3) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / जोत का आधार	(4) वर्ष	(5) गाटा (यूनीक कोड)	(6) गाटे का कुल क्षेत्रफल (हे.)	(7) हिस्से में	(8) क्षेत्रफल में (हे.)	(9) खातेदार द्वारा देय भू-राजस्व
92	1) स्त्री / — / —			92(1538150092000061)	0.0240	1) 1/1	1) 0.0240	
							0.0240	
कुल गाटे- 1		कुल क्षेत्रफल- 0.0240 (हेक्टेयर)		कुल भू-राजस्व - रुपये		कुल जोत का क्षेत्रफल - (0.0240)(हेक्टेयर)		

नामान्तरण / परिवर्तन का विवरण		खारिज किया गया			दर्ज किया गया		
(10) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / नामान्तरण का आधार / डिजिटल हस्ताक्षर नाम / डिजिटल हस्ताक्षर दिनांक	(11) नाम / पिता-पति- संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(12) गाटे का खसरा नम्बर / यूनीक कोड	(13) क्षेत्रफल (हे.)	(14) नाम / पिता-पति-संरक्षक- प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(15) गाटे का खसरा नम्बर / यूनीक कोड	(16) क्षेत्रफल (हे.)	
		92(1538150092000061)			92(1538150092000061)		

(17)भूमि के सम्बन्ध में विचाराधीन राजस्व वाद/वादों की कम्प्यूटरीकृत संख्या :



उद्धरण खतौनी



उद्धरण क्रमांक : 15381520250697

पत्र क्रमांक : 153815 पत्र का नाम (परामा) : गौरी(सुबेपुर) तहसील : हमीपुर जन्मस्थान : हमीपुर पत्तानी वर्ष : 1428-1433 (01 जुलाई, 2020 से 30 जून, 2026) भाग : 1 (1)खता संख्या : 00170

श्रेणी : 6-1 / अकृषिक भूमि - जलपान भूमि।

खातेदार का विवरण		खातेदारी प्रारम्भ होने का विवरण		भूमि का विवरण		खातेदार का अंश		
खसरा/गाटा संख्या	(2) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(3) न्यायालय का नाम / कम्प्यूटीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / जोत का आधार	(4) वर्ष	(5) गाटा (पूनीक कोड)	(6) गाटे का कुल क्षेत्रफल (हे.)	(7) हिस्से में	(8) क्षेत्रफल में (हे.)	(9) खातेदार द्वारा देय भू-राजस्व
57ब	1) नई / — / —			57ब(1538150057200261)	1.6590	1) 1/1	1) 1.6590	
							1.6590	

कुल गाटे- 1 कुल क्षेत्रफल- 1.6590 (हेक्टेयर) कुल पैन-रकम - रुपये कुल अंश का क्षेत्रफल - (1.6590)(हेक्टेयर)

नामान्तरण / परिवर्तन का विवरण		खारिज किया गया			दर्ज किया गया		
(10) न्यायालय का नाम / कम्प्यूटीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / नामान्तरण का आधार / डिजिटल हस्ताक्षर नाम / डिजिटल हस्ताक्षर दिनांक	(11) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(12) गाटे का खसरा नम्बर / पूनीक कोड	(13) क्षेत्रफल (हे.)	(14) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(15) गाटे का खसरा नम्बर / पूनीक कोड	(16) क्षेत्रफल (हे.)	
		57ब(1538150057200261)			57ब(1538150057200261)		

(17)भूमि के सम्बन्ध में विचाराधीन राजस्व वाद/वादों की कम्प्यूटीकृत संख्या :



उद्धरण खतौनी



उद्धरण क्रमांक : 15381320250645

पत्र क्रमांक : 153813 पत्र का नाम (परिणाम) : बदरपुर(सुपेरा) जमीन : हपीरपुर जन्मद : हपीरपुर पत्तली वर्ष : 1426-1431 (01 जुलाई, 2018 से 30 जून, 2024) भाग : 1 (1)खता संख्या : 00227

श्रेणी : 6-1 / अकृषिक भूमि - जलपान भूमि।

खातेदार का विवरण		खातेदारी प्रारम्भ होने का विवरण		भूमि का विवरण		खातेदार का अंश		
खसरा/गाटा संख्या	(2) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(3) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / जौत का आधार	(4) वर्ष	(5) गाटा (यूनीक कोड)	(6) गाटे का कुल क्षेत्रफल (हे.)	(7) हिस्से में	(8) क्षेत्रफल में (हे.)	(9) खातेदार द्वारा देय भू-राजस्व
39	1) शीत / — / —			39(1538130039000061)	1.0960	1) 1/1	1) 1.0960	
							1.0960	

कुल गाटे- 1 कुल क्षेत्रफल- 1.0960 (हेक्टेर) कुल भू-राजस्व - रुपये कुल अंश का क्षेत्रफल - (1.0960)(हेक्टेर)

नामान्तरण / परिवर्तन का विवरण		खारिज किया गया			दर्ज किया गया		
(10) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / नामान्तरण का आधार / डिजिटल हस्ताक्षर नाम / डिजिटल हस्ताक्षर दिनांक	(11) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(12) गाटे का खसरा नम्बर / यूनीक कोड	(13) क्षेत्रफल (हे.)	(14) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(15) गाटे का खसरा नम्बर / यूनीक कोड	(16) क्षेत्रफल (हे.)	
		39(1538130039000061)			39(1538130039000061)		

(17)भूमि के सम्बन्ध में विद्यार्थीन राजस्व वाद/वादों की कम्प्यूटरीकृत संख्या :



उद्धरण खतौनी



उद्धरण क्रमांक : 15381320250646

उद्धरण क्रमांक : 153813 ग्राम का नाम (परगना) : बदनपुर(सुमेरु) तहसील : हपीरपुर जिल्ला : हपीरपुर फसली वर्ष : 1426-1431 (01 जुलाई, 2018 से 30 जून, 2024) भाग : 1 (1) खाता संख्या : 00227

श्रेणी : 6-1 / अकृषिक भूमि - जलमय भूमि।

खातेदार का विवरण		खातेदारी प्रारम्भ होने का विवरण		भूमि का विवरण		खातेदार का अंश		
खसरा/गाटा संख्या	(2) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(3) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / जौत का आधार	(4) वर्ष	(5) गाटा (यूनीक कोड)	(6) गाटे का कुल क्षेत्रफल (हे.)	(7) हिस्से में	(8) क्षेत्रफल में (हे.)	(9) खातेदार द्वारा देय भू-राजस्व
40*	1) पतिता / — / —			40*(1538130040200261)	0.1060	1) 1/1	1) 0.1060	
							0.1060	

कुल गाटे- 1 कुल क्षेत्रफल- 0.1060 (हेक्टेयर) कुल भू-राजस्व - रुपये कुल अंश का क्षेत्रफल - (0.1060)(हेक्टेयर)

नामान्तरण / परिवर्तन का विवरण		खारिज किया गया			दर्ज किया गया		
(10) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / नामान्तरण का आधार / डिजिटल हस्ताक्षर नाम / डिजिटल हस्ताक्षर दिनांक	(11) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(12) गाटे का खसरा नम्बर / यूनीक कोड	(13) क्षेत्रफल (हे.)	(14) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(15) गाटे का खसरा नम्बर / यूनीक कोड	(16) क्षेत्रफल (हे.)	
		40*(1538130040200261)			40*(1538130040200261)		

(17) भूमि के सम्बन्ध में विद्यमान राजस्व वाद/वादों की कम्प्यूटरीकृत संख्या :



उद्धरण खतौनी



उद्धरण क्रमांक : 15381320250647

ग्राम क्रमांक : 153813 ग्राम का नाम (धराना) : बदनपुर(सुमेरपुर) तहसील : हमीरपुर जन्मपद : हमीरपुर फसली वर्ष : 1426-1431 (01 जुलाई, 2018 से 30 जून, 2024) भाग : 1 (1)खाता संख्या : 00227

श्रेणी : 6-1 / अकृषिक भूमि - जलमय भूमि।

खातेदार का विवरण		खातेदारी प्रारम्भ होने का विवरण		भूमि का विवरण		खातेदार का अंश		
खसरा/ गाटा संख्या	(2) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(3) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / जोत का आधार	(4) वर्ष	(5) गाटा (यूनीक कोड)	(6) गाटे का कुल क्षेत्रफल (हे.)	(7) हिस्से में	(8) क्षेत्रफल में (हे.)	(9) खातेदार द्वारा देय भू-राजस्व
45	1) सीता / — / —			45(1538130045000061)	0.0970	1) 1/1	1) 0.0970	
							0.0970	

कुल गाटे- 1 कुल क्षेत्रफल- 0.0970 (हेक्टेयर) कुल भू-राजस्व - रुपये कुल अंश का क्षेत्रफल - (0.0970)(हेक्टेयर)

नामान्तरण / परिवर्तन का विवरण		खारिज किया गया			दर्ज किया गया		
(10) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / नामान्तरण का आधार / डिजिटल हस्ताक्षर नाम / डिजिटल हस्ताक्षर दिनांक	(11) नाम / पिता-पति- संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(12) गाटे का खसरा नम्बर / यूनीक कोड	(13) क्षेत्रफल (हे.)	(14) नाम / पिता-पति-संरक्षक- प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(15) गाटे का खसरा नम्बर / यूनीक कोड	(16) क्षेत्रफल (हे.)	
		45(1538130045000061)			45(1538130045000061)		

(17)भूमि के सम्बन्ध में विजाराधीन राजस्व वाद/वादों की कम्प्यूटरीकृत संख्या :



उद्धरण खतौनी



उद्धरण क्रमांक : 15381320250648

पत्रांक : 153813 पत्र का नाम (पलना) : बदरपुर(सुमेरु) तहसील : हबीबपुर जन्मद : हबीबपुर पञ्जाबी वर्ष : 1426-1431 (01 जुलाई, 2018 से 30 जून, 2024) भाग : 1 (1) छाता संख्या : 00227

खातेदार का विवरण		खातेदारी प्रारम्भ होने का विवरण		भूमि का विवरण		खातेदार का अंश			
खसरा/गाटा संख्या	(2) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(3) न्यायालय का नाम / कम्प्यूटीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / जौत का आधार	(4) वर्ष	(5) गाटा (पूनीक कोड)	(6) गाटे का कुल क्षेत्रफल (हे.)	(7) हिस्से में	(8) क्षेत्रफल में (हे.)	(9) खातेदार द्वारा देय भू-राजस्व	
54	1) खीर / — / —			54(1538130054000061)	0.0240	1) 1/1	1) 0.0240 0.0240		
नामान्तरण / परिवर्तन का विवरण		खारिज किया गया		दर्ज किया गया					
(10) न्यायालय का नाम / कम्प्यूटीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / नामान्तरण का आधार / डिजिटल हस्ताक्षर नाम / डिजिटल हस्ताक्षर दिनांक		(11) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(12) गाटे का खसरा नम्बर / पूनीक कोड	(13) क्षेत्रफल (हे.)	(14) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(15) गाटे का खसरा नम्बर / पूनीक कोड			(16) क्षेत्रफल (हे.)
			54(1538130054000061)			54(1538130054000061)			

(17) भूमि के सम्बन्ध में विचारार्थीन राजस्व वाद/वारी की कम्प्यूटीकृत संख्या :



उद्धरण खतौनी



उद्धरण क्रमांक : 15381420250616

ग्राम क्रमांक : 153814 ग्राम का नाम (परतना) : पड़ौली(सुपेखुर) तहसील : हमीरपुर जन्पद : हमीरपुर फसली वर्ष : 1427-1432 (01 जुलाई, 2019 से 30 जून, 2025) भाग : 1 (1)खाता संख्या : 00240

श्रेणी : 6-1 / अकृषिक भूमि - बलमय भूमि।

खातेदार का विवरण		खातेदारी प्रारम्भ होने का विवरण		भूमि का विवरण		खातेदार का अंश		
खसरा/ गाटा संख्या	(2) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(3) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / जोत का आधार	(4) वर्ष	(5) गाटा (यूनीक कोड)	(6) गाटे का कुल क्षेत्रफल (हे.)	(7) हिस्से में	(8) क्षेत्रफल में (हे.)	(9) खातेदार द्वारा देय भू-राजस्व
65	1) शीत / — / —			65(1538140065000061)	0.7290	1) 1/1	1) 0.7290	
							0.7290	

कुल गाटे- 1 कुल क्षेत्रफल- 0.7290 (हेक्टेयर) कुल भू-राजस्व - रुपये कुल जोत का क्षेत्रफल - (0.7290)(हेक्टेयर)

नामान्तरण / परिवर्तन का विवरण		खारिज किया गया			दर्ज किया गया		
(10) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / नामान्तरण का आधार / डिजिटल हस्ताक्षर नाम / डिजिटल हस्ताक्षर दिनांक	(11) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(12) गाटे का खसरा नम्बर / यूनीक कोड	(13) क्षेत्रफल (हे.)	(14) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं0 (अन्तिम चार अंक) अथवा पैन नं0 (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(15) गाटे का खसरा नम्बर / यूनीक कोड	(16) क्षेत्रफल (हे.)	
		65(1538140065000061)			65(1538140065000061)		

(17)भूमि के सम्बन्ध में विचाराधीन राजस्व वाद/वादों की कम्प्यूटरीकृत संख्या :



उद्धरण खतौनी



उद्धरण क्रमांक : 15381420250613

ग्राम क्रमांक : 153814 ग्राम का नाम (परगना) : पड़ोली (सुमेरु) तहसील : हमीरपुर जनपद : हमीरपुर फसली वर्ष : 1427-1432 (01 जुलाई, 2019 से 30 जून, 2025) भाग : 1 (1) छाता संख्या : 00240

श्रेणी : 6-1 / अकृषिक भूमि - जलमय भूमि।

खातेदार का विवरण		खातेदारी प्रारम्भ होने का विवरण		भूमि का विवरण		खातेदार का अंश		
खसरा/ गाटा संख्या	(2) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(3) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / जोत का आधार	(4) वर्ष	(5) गाटा (यूनीक कोड)	(6) गाटे का कुल क्षेत्रफल (हे.)	(7) हिस्से में	(8) क्षेत्रफल में (हे.)	(9) खातेदार द्वारा देय भू-राजस्व
14	1) पतिता / --- / ---			14(1538140014000061)	0.3160	1) 1/1	1) 0.3160	
							0.3160	

कुल गाटे- 1 कुल क्षेत्रफल- 0.3160 (हेक्टेयर) कुल भू-राजस्व - रुपये कुल जमा का क्षेत्रफल - (0.3160)(हेक्टेयर)

नामान्तरण / परिवर्तन का विवरण		खारिज किया गया			दर्ज किया गया		
(10) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / नामान्तरण का आधार / डिजिटल हस्ताक्षर नाम / डिजिटल हस्ताक्षर दिनांक	(11) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(12) गाटे का खसरा नम्बर / यूनीक कोड	(13) क्षेत्रफल (हे.)	(14) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(15) गाटे का खसरा नम्बर / यूनीक कोड	(16) क्षेत्रफल (हे.)	
		14(1538140014000061)			14(1538140014000061)		

(17) भूमि के सम्बन्ध में विचारार्थीन सजाव वाद/वादों की कम्प्यूटरीकृत संख्या :



उद्धरण खतौनी



उद्धरण क्रमांक : 15381420250615

ग्राम क्रमांक : 153814 ग्राम का नाम (परगना) : पड़ौली(सुरेपुर) तहसील : हमीरपुर जन्मपद : हमीरपुर फसली वर्ष : 1427-1432 (01 जुलाई, 2019 से 30 जून, 2025) भाग : 1 (1) छाता संख्या : 00240

बंणी : 6-1 / अकृषिक भूमि - बलमान भूमि।

खातेदार का विवरण		खातेदारी प्रारम्भ होने का विवरण		भूमि का विवरण		खातेदार का अंश		
खसरा/ गाटा संख्या	(2) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(3) न्यायालय का नाम / कम्प्यूटीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / जोत का आधार	(4) वर्ष	(5) गाटा (यूनीक कोड)	(6) गाटे का कुल क्षेत्रफल (हे.)	(7) हिस्से में	(8) क्षेत्रफल में (हे.)	(9) खातेदार द्वारा देय भू-राजस्व
61प	1) लीज / — / —			61प(1538140061200461)	0.7330	1) 1/1	1) 0.7330	
							0.7330	

कुल गाटे- 1 कुल क्षेत्रफल- 0.7330 (हेक्टेयर) कुल भू-राजस्व - रुपये कुल जमा का क्षेत्रफल - (0.7330)(हेक्टेयर)

नामान्तरण / परिवर्तन का विवरण		खारिज किया गया			दर्ज किया गया		
(10) न्यायालय का नाम / कम्प्यूटीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / नामान्तरण का आधार / डिजिटल हस्ताक्षर नाम / डिजिटल हस्ताक्षर दिनांक	(11) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(12) गाटे का खसरा नम्बर / यूनीक कोड	(13) क्षेत्रफल (हे.)	(14) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(15) गाटे का खसरा नम्बर / यूनीक कोड	(16) क्षेत्रफल (हे.)	
		61प(1538140061200461)			61प(1538140061200461)		

(17) भूमि के सम्बन्ध में विवादाधीन राजस्व वाद/वादों की कम्प्यूटीकृत संख्या :



उद्धरण खतौनी



उद्धरण क्रमांक : 15381420250614

पत्र क्रमांक : 153814 पत्र का नाम (पालना) : पड़ौली(सुपेपुर) तहसील : हमीपुर जन्मद : हमीपुर फसली वर्ष : 1427-1432 (01 जुलाई, 2019 से 30 जून, 2025) भाग : 1 (1)खता संख्या : 00240

श्रेणी : 6-1 / अकृषिक भूमि - जलमय भूमि।

खातेदार का विवरण		खातेदारी प्रारम्भ होने का विवरण		भूमि का विवरण		खातेदार का अंश		
खसरा/ गाटा संख्या	(2) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवश्यक हेतु)	(3) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / जोत का आधार	(4) वर्ष	(5) गाटा (पूरीक कोड)	(6) गाटे का कुल क्षेत्रफल (हे.)	(7) हिस्से में	(8) क्षेत्रफल में (हे.)	(9) खातेदार द्वारा देय पू-राजस्व
5	1) खसरा / — / —			5(1538140005000061)	0.6320	1) 1/1	1) 0.6320	
							0.6320	

कुल पट्टे- 1 कुल क्षेत्रफल- 0.6320 (हेक्टेयर) कुल पू-राजस्व - रुपये कुल जोत का क्षेत्रफल - (0.6320)(हेक्टेयर)

नामान्तरण / परिवर्तन का विवरण		खारिज किया गया			दर्ज किया गया		
(10) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / नामान्तरण का आधार / डिजिटल हस्ताक्षर नाम / डिजिटल हस्ताक्षर दिनांक	(11) नाम / पिता-पति-संरक्षक- प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवश्यक हेतु)	(12) गाटे का खसरा नम्बर / पूरीक कोड	(13) क्षेत्रफल (हे.)	(14) नाम / पिता-पति-संरक्षक- प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवश्यक हेतु)	(15) गाटे का खसरा नम्बर / पूरीक कोड	(16) क्षेत्रफल (हे.)	
		5(1538140005000061)			5(1538140005000061)		

(17)भूमि के सम्बन्ध में विचारणीय राजस्व वाद/वादों की कम्प्यूटरीकृत संख्या :



उद्धरण खतौनी



उद्धरण क्रमांक : 15381420250617

ग्राम क्रमांक : 153814 ग्राम का नाम (परगना) : पड़ौली(सुमेरपुर) तहसील : हमीरपुर जनपद : हमीरपुर फसली वर्ष : 1427-1432 (01 जुलाई, 2019 से 30 जून, 2025) भाग : 1 (1) छाता संख्या : 00241

श्रेणी : 6-1 / अकृषिक भूमि - जलमय भूमि।

खातेदार का विवरण		खातेदारी प्रारम्भ होने का विवरण		भूमि का विवरण		खातेदार का अंश		
खसरा/ गाटा संख्या	(2) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(3) न्यायालय का नाम / कम्प्यूटीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / जोत का आधार	(4) वर्ष	(5) गाटा (पूनीक कोड)	(6) गाटे का कुल क्षेत्रफल (हे.)	(7) हिस्से में	(8) क्षेत्रफल में (हे.)	(9) खातेदार द्वारा देय भू-राजस्व
257	1) श्रेण / -- / --			257(1538140257000061)	0.0360	1) 1/1	1) 0.0360	0.00
							0.0360	

कुल गाटे- 1 कुल क्षेत्रफल- 0.0360 (हेक्टेयर) कुल भू-राजस्व - 0.00 रुपये कुल अंश का क्षेत्रफल - (0.0360)(हेक्टेयर)

नामान्तरण / परिवर्तन का विवरण		खारिज किया गया			दर्ज किया गया		
(10) न्यायालय का नाम / कम्प्यूटीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / नामान्तरण का आधार / डिजिटल हस्ताक्षर नाम / डिजिटल हस्ताक्षर दिनांक	(11) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(12) गाटे का खसरा नम्बर / पूनीक कोड	(13) क्षेत्रफल (हे.)	(14) नाम / पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6-9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(15) गाटे का खसरा नम्बर / पूनीक कोड	(16) क्षेत्रफल (हे.)	
		257(1538140257000061)			257(1538140257000061)		

(17) भूमि के सम्बन्ध में विद्यमान राजस्व वाद/वादों की कम्प्यूटीकृत संख्या :

गैरकानूनी, कार्यालय प्रशासकीय वन अधिकारी हजूरपुर, वन प्रभाग हजूरपुर के पत्रांक-2071/21-1/हजूरपुर/दिनांक 31.01.26 विषय- 0A संख्या 484/2025 में पारित आदेश के अनुपालन में सुबेस्ट्रिक्ट प्रशासकीय-शांति/नाला, पिरांगे व नदी आतिरक्षण क्षेत्र- (1) अनुसुईया आक्रम की उत्तरी दिशा में, (2) बार्ड-3 गैरकानूनी के पीछे, (3) N.M-34 ब्रिज की पश्चिमी दिशा में, (4) N.M-34 ब्रिज की पूर्वी दिशा (5) पालीवाल गार्डन के पास (6) इजिलिया रफ्त के पश्चिमी ओर (7) इजिलिया रफ्त के पूर्वी ओर (8) रेलवे लाइन ब्रिज पश्चिमी दिशा की ओर बार्ड-9 व बार्ड-4 में तथा (9) मॉडल डिप्री कालेज के रैंग के पास की नगर प्रशासन हजूरपुर की टीकैसाय दिनांक 02.01.26 को गैरकानूनी जाका वहात में उपलब्ध भूचित्र के अनुसार नदी/नाला का निःसर्ग काला दिनांक 02/02/26

आवृत्त शासन सेवा में उपरि

[Signature]
03.02.26
लक्ष्मण

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अतिक्रमण क्षेत्र की सूचना

क्र०सं०	अतिक्रमण स्थल का नाम	अति सक्रमण का प्रकार (स्थायी/ अस्थायी)	अतिक्रमण का क्षेत्र वर्ग मी०	अतिक्रमणकर्ता का नाम	उपयोग का प्रकार	अतिक्रमण के विरुद्ध कार्यवाही	नाले की चौड़ाई/ नकशे में मी०	
	2	3	4	5	6		अतिक्रमण स्थल पर मूल	शेष
1	Encroachment Site In The Northern Direction Near Anusuya Ashram	अस्थायी	0.00	--	--	--	22	22
2	Encroachment Site Behind Moksha Dham, Ward No 03	अस्थायी	0.00	--	--	--	22	22
3	Encroachment Site On The West Side Of NH-34 Bridge	अस्थायी	0.00	--	--	--	26	26
4	Encroachment Site On The East Side Of The NH-34 Bridge	अस्थायी	1000.00	स्व० अनादीप्रसाद पालीवाल पुत्र स्व० रामनारायण	फलदार वृक्ष (अमरुद आदि)	सीमांकन की कार्यवाही कर दी गयी है।	20	15
5	Encroachment Site Near Paliwal's Gardan	अस्थायी	(1)- 1520	1- स्व० अनादीप्रसाद पालीवाल पुत्र स्व० रामनारायण	फलदार वृक्ष (अमरुद आदि)	सीमांकन की कार्यवाही कर दी गयी है।	22	16
6	Encroachment Site On The West Side Of Imiliya Rapta Ward No 01	अस्थायी	(2)-200	2- रस्ता पुत्र हनुू तथा नारायण पुत्र हनुू	गोहू की फसल	सीमांकन की कार्यवाही कर दी गयी है।	22	11
7	Encroachment Site On The East Side Of Imiliya Rapta Ward No 01	अस्थायी	120.00	राहुल पालीवाल पुत्र स्व० आनन्दीप्रसाद पालीवाल	सब्जी लगी है।	सीमांकन की कार्यवाही कर दी गयी है।	22	16
8	Encroachment Site Beneath The Railway Line Bridge And Towards The West Ward No 09-04	अस्थायी	0.00	--	--	--	0.9-24	20
9	Encroachment Site On The East Side Of The Ramp Near Model College Ward No 04	अस्थायी	1618.00	देवसिंह पुत्र स्व० शमसजीवन यादव	गाहरी की फसल	सीमांकन की कार्यवाही कर दी गयी है।	04-32	32
							34	18

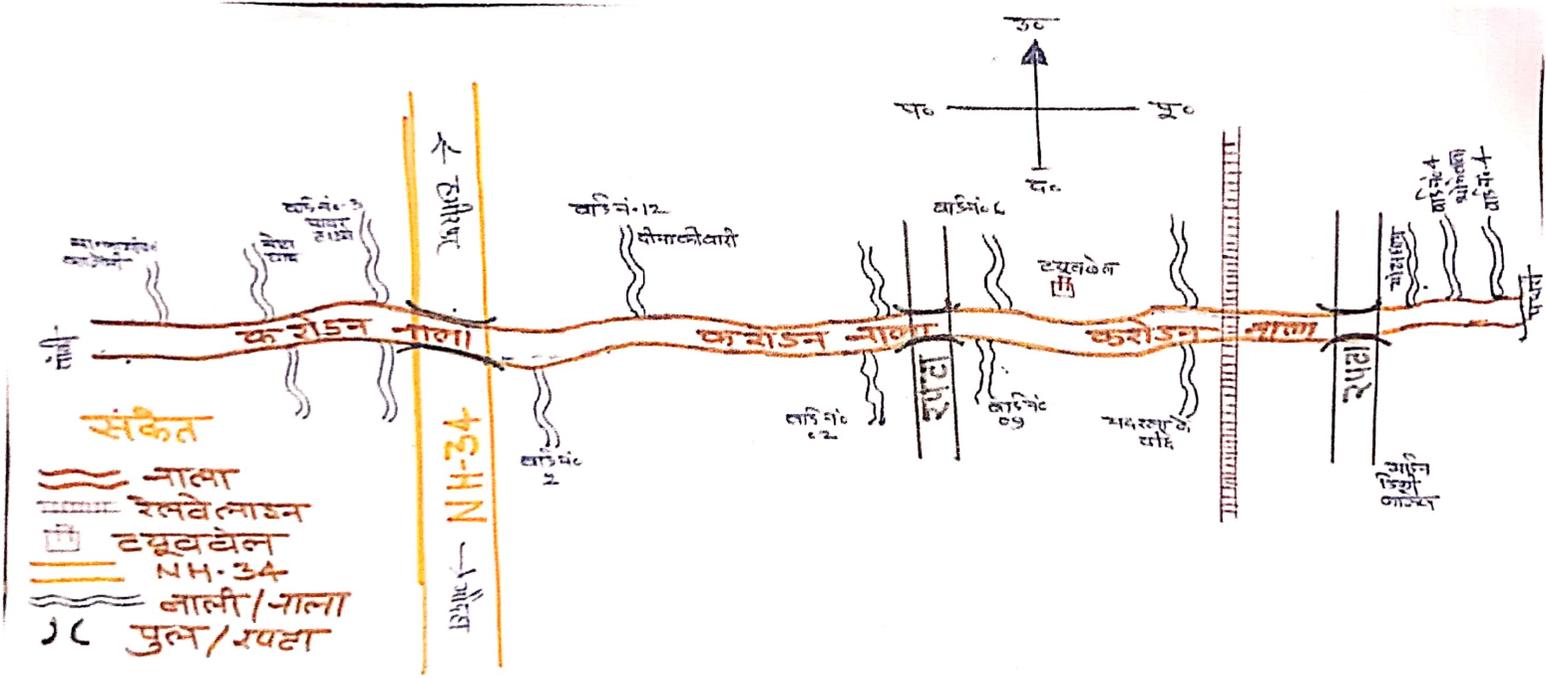
(संलग्न - 2)

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(करोडन नाला में बहने वाले अनुपचारित नाले की सूचना)

क्र.सं०	वेस्ट इजेक्टिंग स्थान का नाम	वेस्ट का प्रकार (घरेलू/सीवरेज,/ उद्योग)	हाउस होल्ड की संख्या (लगभग)	वेस्ट की मात्रा (डस्क)	वेस्ट की टेस्ट रिपोर्ट	अभ्युक्ति
1	2	3	4	5	6	
1	Sewage Drain In front Of kashiram Colony Ward No 18	घरेलू	1325	0.54		
2	Sewage Drain Behind Ward No 03 Colony	घरेलू	1420	0.58		
3	Sewage Drain Adjacent To The NH-34 Bridge, Ward No 02	घरेलू	980	0.40		
4	Sewage Drain Near The Government Tube Well, Ward No 06-07	घरेलू	1120	0.45	रिपोर्ट संलग्न है।	नगर पंचायत सुमेरपुर की सीमा में समस्त घरों में शौचालय व सेप्टिक टैंक निर्मित है अतः उक्त नाले में कोई भी मलमूत्र के अपशिष्ट प्रवाहित नहीं होता है। करोडन नाला में घरेलू अपशिष्ट जल ही प्रवाहित होता है।
5	Sewage Drain From The East And West Direction Near Imilia Rapta	घरेलू	1696	0.69		
6	Sewage Drain Near The Newly Constructed Moksha Dham , Ward No 04	घरेलू	1240	0.50		
		कुल योग	7781	3.15		

नगर पंचायत सुमैरपुर का जल निकासी तन्त्र



एस0टी0पी0 निर्माण हेतु भूमि का प्रस्ताव

एजेण्डा

नगर पंचायत सुमेरपुर के सम्मानित सदस्यगणों को सूचित किया जाता है कि नगर पंचायत बोर्ड की बैठक दिनांक 09-01-2026 को समय प्रातः 10:00 बजे नगर पंचायत मीटिंग हाल में होना निश्चित की गई थी जिसमें निम्न विषयों पर विचार किया जाना है।
अतः आप सभी से अनुरोध है कि बैठक में भाग लेने हेतु निर्धारित तिथि, समय व स्थान पर उपस्थित होने का कष्ट करें।

- 1- एस0 टी0 पी0 प्लान्ट बनवाने हेतु उपयुक्त भूमि स्थान के सम्बन्ध में।
- 2- अध्यक्ष की अनुमति से अन्य विचार।

अध्यक्ष
नगर पंचायत सुमेरपुर
(हमीरपुर)

सचिव
भूमि प्रबंधक समिति सुमेरपुर
(हमीरपुर)

क्र0 सं0	अध्यक्ष / सदस्यों के नाम	कार्यवाही जो की गई	हस्ताक्षर
1-	श्री दीपेन्द्र शिवहर	पूर्व सूचना एवं सुनौदी दिनांक 09-01-2026 के अनुसार आज दिनांक 09-01-2026 को समय 10:00 बजे शुरुआत नगर पंचायत मीटिंग हाल सुमेरपुर में	अध्यक्ष
2-	श्री रामगोपाल	नगर पंचायत बोर्ड/भूमि प्रबंधक समिति सुमेरपुर की बैठक नगर पंचायत के अध्यक्ष श्री दीपेन्द्र शिवहर की अध्यक्षता में प्रारम्भ की गई।	सचिव
3-	श्री देव शिवा	हस्तगतित सदस्य उपस्थित हुए मीटिंग का कोरा पूरा है। सर्व प्रथम इस प्रस्ताव के परामर्श अध्यक्ष महोदय के निर्देश पर समिति के मंत्री लेखमाल सुमेरपुर द्वारा बताया गया कि एस0 टी0 पी0 प्लान्ट बनवाने हेतु खाली पड़ी घास स्थल की भूमि का चयन एवं आवंटन किया जाना है जिसका प्रस्ताव किया जाने हेतु माटा सं0 2638 रकबा 2.44 एकड़ जो वर्तमान में उपलब्ध अवशिष्ट री0 एच0-11 सं0 1308 फु0 से महीन पचती के नाम पर कागजात है, जिसमें 2.34 एकड़ एस0 टी0 पी0 प्लान्ट के लिए ही जा रही है। अपशिष्ट जल को उपचारित करने के लिए एस0 टी0 पी0 प्लान्ट का बनना अत्यन्त महत्व पूर्ण इरिगेशन उपलब्ध रखती री0 एच0-11 सं0 1308 फु0 का सभी सदस्यों एवं अध्यक्ष महोदय में अवलोकन किया और कहा कि एस0 टी0 पी0 प्लान्ट का बनना अत्यन्त आवश्यक है माटा सं0 2638 रकबा 2.34 एकड़ व भूमि व री0 एच0-11 का अवलोकन कर अध्यक्ष महोदय ने यह प्रस्ताव रखा कि एस0 टी0 पी0 प्लान्ट के लिए निम्नलिखित खाता सं0- 1308 माटा सं0- 2638 रकबा- 2.34 एकड़ से दिया जाने हो अति उत्तम रहेगा।	अध्यक्ष
4-	श्रीमती अनवरी बेगम	उक्त प्रस्ताव का सम्बन्ध उपस्थित सदस्यों एवं आम जनता द्वारा लादिया बजाकर हर्ष ध्वनि एवं सन्तुष्टि से किया गया। अन्य कोई प्रस्ताव न आने पर उपस्थित सदस्यों ने मंत्री महोदय से आग्रह किया कि उक्त प्रस्ताव की प्रतिशक्ति तैयार कर अग्रणीवर्गों हेतु उच्चधिकारियों की सेवा में प्रेषित करें तथा अध्यक्ष महोदय की अनुमति से आज की बैठक को कार्यवाही समाप्त करने की घोषणा की गई।	अध्यक्ष
5-	श्रीमती सीमा राणी		
6-	श्री अजित कुमार		
7-	श्रीमती मासती		
8-	श्रीमती सुवाभा		
9-	श्री अनीश		
10-	श्री सुनिव कुमार		
11-	श्री देवेन्द्र कुमार		
12-	श्री नितेश शुकला		
13-	श्री कुलदीप		
14-	श्रीमती संगम राणी		
15-	श्री रामकिशोर		
16-	श्री राजू		
17-	श्री जीतेंद्र राणी		
18-	श्री दीपक शर्मा		
19-	श्री चयन राहु		

अध्यक्ष
नगर पंचायत सुमेरपुर
(हमीरपुर)

सचिव
भूमि प्रबंधक समिति सुमेरपुर
(हमीरपुर)



CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-35659579/CENTRAL/2026

Date:24/02/2026

- 1- **Sample Location:** Sewage Drain Near the newly constructed Moksh Dham
- 2- **District:** Hamirpur
- 3- **Address:** Ward No. 04, Sumerpur
- 4- **Sample Source:** Drain
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Ram Naresh, LA and Pushpendra Singh, MTS
- 7- **Odour :** Other
- 8- **Quantity and Packing :** 2 Liter Plastic Jericane And MPN 125 ml bottle
- 9- **Date of Sample Collection :** 05/02/2026
- 10- **Analysis Indented by :** RO Banda
- 11- **Date of sample receipt in Lab :** 06/02/2026
- 12- **Period of Analysis :** From : 06/02/2026, To : 13/02/2026
- 13- **ULR Number :** -
- 14- **Sampling Plan/Ref. No. :** UPPCB/CL/PR/7.4.3/1A
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
1	pH, at 25 °C APHA24th Ed.4500-B: 2023	-	7.37	02-12
2	Colour, APHA 24th Ed. 2120B: 2023	Hazen	30	5-10000 Hazen
3	Conductivity, APHA 24th Ed. 2510B :2023	µS/cm	886.9	0.1-10000 µS/cm
4	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	62.0	5.0 -10000 mg/l
5	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	554.0	5.0 -10000 mg/l
6	Total Solids, APHA24th Ed2540B: 2023	mg/l	616.0	5.0 -15000 mg/l
7	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	18.0	1.0 -1000 mg/l
8	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	68.0	4.0 -1000 mg/l
9	Sodium, APHA24th Ed 3500Na B: 2023	mg/l	50.87	1.0- 100 mg/l
10	Potassium, APHA24th Ed 3500-K B: 2023	mg/l	6.79	1.0- 100 mg/l
11	Chloride, APHA24th Ed 4500-Cl- B: 2023	mg/l	44.0	3.0 - 500 mg/l
12	Phosphate as P, APHA 24th Ed.4500- PO ₄ : 2023	mg/l	0.507	0.01-50 mg/l
13	Nitrate, APHA 24th Ed. 4500- NO ₃ B Ultraviolet Spectrophotometric Method 2023	mg/l	0.178	0.05-100 mg/l
14	Ammonical Nitrogen, APHA 24th Ed. 4500 NH ₃ -F Phenate Method 2023	mg/l	0.023	0.1- 50 mg/l
15	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	54000	<1.8 MPN/100 ml & above
16	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	22000	<1.8 MPN/100 ml & above

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UPPCB/CL/PR/7.8.1/1a	Issue No.: 01	Issue Date:28.12.2017	Page No.:Page 1 of 4
Amendment No.:02	Amendment Date.:01.09.2025	Approved by: TM	Issued by: QM

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Preeti Shukla(JRF), Priya Kharwar
(JRF), Jyoti Tiwari (SA), Rahul
Singh(JRF)]

Authorized by
Arti
Gupta
Arti Gupta (ASO)

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IMRAN
AHMAD
KHAN
Incharge
Central Laboratory

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by IMRAN
AHMAD KHAN
Date: 2026.02.24
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UPPCB/CL/PR/7.8.1/1a	Issue No.: 01	Issue Date:28.12.2017	Page No.:Page 2 of 4
Amendment No.:02	Amendment Date.:01.09.2025	Approved by: TM	Issued by: QM



CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-35659579/CENTRAL/2026

Date:24/02/2026

- 1- **Sample Location:** Sewage Drain Near the newly constructed Moksh Dham
- 2- **District:** Hamirpur
- 3- **Address:** Ward No. 04, Sumerpur
- 4- **Sample Source:** Drain
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Ram Naresh, LA and Pushpendra Singh, MTS
- 7- **Odour :** Other
- 8- **Quantity and Packing :** 2 Liter Plastic Jericane And MPN 125 ml bottle
- 9- **Date of Sample Collection :** 05/02/2026
- 10- **Analysis Indented by :** RO Banda
- 11- **Date of sample receipt in Lab :** 06/02/2026
- 12- **Period of Analysis :** From : 06/02/2026, To : 13/02/2026
- 13- **ULR Number :** -
- 14- **Sampling Plan/Ref. No. :** UPPCB/CL/PR/7.4.3/1A
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
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*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Preeti Shukla(JRF), Priya Kharwar
(JRF), Jyoti Tiwari (SA), Rahul
Singh(JRF)]

Authorized by

Arti Gupta (ASO)

Incharge
Central Laboratory

Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20 °C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25 °C micro mhos/cm Max.2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l

Source: <http://www.cpcb.nic.in/wqstandards/>



CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-35659487/CENTRAL/2026

Date:24/02/2026

- 1- **Sample Location:** Outfall of Karoran Drain at Chandrawal River
- 2- **District:** Hamirpur
- 3- **Address:** Sumerpur
- 4- **Sample Source:** Drain
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Ram Naresh, LA and Pushpendra Singh, MTS
- 7- **Odour :** Other
- 8- **Quantity and Packing :** 2 Liter Plastic Jericane And MPN 125 ml bottle
- 9- **Date of Sample Collection :** 05/02/2026
- 10- **Analysis Indented by :** RO Banda
- 11- **Date of sample receipt in Lab :** 06/02/2026
- 12- **Period of Analysis :** From : 06/02/2026, To : 13/02/2026
- 13- **ULR Number :** -
- 14- **Sampling Plan/Ref. No. :** UPPCB/CL/PR/7.4.3/1A
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
1	pH, at 25 °C APHA24th Ed.4500-B: 2023	-	7.98	02-12
2	Colour, APHA 24th Ed. 2120B: 2023	Hazen	20	5-10000 Hazen
3	Conductivity, APHA 24th Ed. 2510B :2023	µS/cm	924.3	0.1-10000 µS/cm
4	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	42.0	5.0 -10000 mg/l
5	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	632.0	5.0 -10000 mg/l
6	Total Solids, APHA24th Ed2540B: 2023	mg/l	674.0	5.0 -15000 mg/l
7	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	13.0	1.0 -1000 mg/l
8	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	48.0	4.0 -1000 mg/l
9	Sodium, APHA24th Ed 3500Na B: 2023	mg/l	70.50	1.0- 100 mg/l
10	Potassium, APHA24th Ed 3500-K B: 2023	mg/l	7.31	1.0- 100 mg/l
11	Chloride, APHA24th Ed 4500-Cl- B: 2023	mg/l	51.0	3.0 - 500 mg/l
12	Phosphate as P, APHA 24th Ed.4500- PO ₄ : 2023	mg/l	0.436	0.01-50 mg/l
13	Nitrate, APHA 24th Ed. 4500- NO ₃ B Ultraviolet Spectrophotometric Method 2023	mg/l	2.350	0.05-100 mg/l
14	Ammonical Nitrogen, APHA 24th Ed. 4500 NH ₃ -F Phenate Method 2023	mg/l	0.020	0.1- 50 mg/l
15	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	13000	<1.8 MPN/100 ml & above
16	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	4500	<1.8 MPN/100 ml & above

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UPPCB/CL/PR/7.8.1/1a	Issue No.: 01	37	Issue Date:28.12.2017	Page No.:Page 1 of 4
Amendment No.:02	Amendment Date.:01.09.2025	Approved by: TM	Issued by: QM	

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Jyoti Tiwari (SA), Rahul Singh(JRF),
Poonam Chowdhary(JRF), Priya
Kharwar (JRF)]

Authorized by
Arti
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 by Arti Gupta
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Arti Gupta (ASO)

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Incharge
Central Laboratory

UPPCB/CL/PR/7.8.1/1a	Issue No.: 01	38	Issue Date:28.12.2017	Page No.:Page 2 of 4
Amendment No.:02	Amendment Date.:01.09.2025	Approved by: TM	Issued by: QM	



CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-35659487/CENTRAL/2026

Date:24/02/2026

- 1- **Sample Location:** Outfall of Karoran Drain at Chandrawal River
- 2- **District:** Hamirpur
- 3- **Address:** Sumerpur
- 4- **Sample Source:** Drain
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Ram Naresh, LA and Pushpendra Singh, MTS
- 7- **Odour :** Other
- 8- **Quantity and Packing :** 2 Liter Plastic Jericane And MPN 125 ml bottle
- 9- **Date of Sample Collection :** 05/02/2026
- 10- **Analysis Indented by :** RO Banda
- 11- **Date of sample receipt in Lab :** 06/02/2026
- 12- **Period of Analysis :** From : 06/02/2026, To : 13/02/2026
- 13- **ULR Number :** -
- 14- **Sampling Plan/Ref. No. :** UPPCB/CL/PR/7.4.3/1A
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
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*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Jyoti Tiwari (SA), Rahul Singh(JRF),
Poonam Chowdhary(JRF), Priya
Kharwar (JRF)]

Authorized by

Arti Gupta (ASO)

Incharge
Central Laboratory

Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20 °C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25 °C micro mhos/cm Max.2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l

Source: <http://www.cpcb.nic.in/wqstandards/>



CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-35659468/CENTRAL/2026

Date:24/02/2026

- 1- **Sample Location:** Sewage Drains from the east and west direction
- 2- **District:** Hamirpur
- 3- **Address:** Near Imilia Rapta, Sumerpur
- 4- **Sample Source:** Drain
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Ram Naresh, LA and Pushpendra Singh, MTS
- 7- **Odour :** Other
- 8- **Quantity and Packing :** 2 Liter Plastic Jericane And MPN 125 ml bottle
- 9- **Date of Sample Collection :** 05/02/2026
- 10- **Analysis Indented by :** RO Banda
- 11- **Date of sample receipt in Lab :** 06/02/2026
- 12- **Period of Analysis :** From : 06/02/2026, To : 13/02/2026
- 13- **ULR Number :** -
- 14- **Sampling Plan/Ref. No. :** UPPCB/CL/PR/7.4.3/1A
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
1	pH, at 25 °C APHA24th Ed.4500-B: 2023	-	7.45	02-12
2	Colour, APHA 24th Ed. 2120B: 2023	Hazen	40	5-10000 Hazen
3	Conductivity, APHA 24th Ed. 2510B :2023	µS/cm	1246.0	0.1-10000 µS/cm
4	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	82.0	5.0 -10000 mg/l
5	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	798.0	5.0 -10000 mg/l
6	Total Solids, APHA24th Ed2540B: 2023	mg/l	880.0	5.0 -15000 mg/l
7	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	46.0	1.0 -1000 mg/l
8	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	152.0	4.0 -1000 mg/l
9	Sodium, APHA24th Ed 3500Na B: 2023	mg/l	65.66	1.0- 100 mg/l
10	Potassium, APHA24th Ed 3500-K B: 2023	mg/l	8.98	1.0- 100 mg/l
11	Chloride, APHA24th Ed 4500-Cl- B: 2023	mg/l	50.0	3.0 - 500 mg/l
12	Phosphate as P, APHA 24th Ed.4500- PO ₄ : 2023	mg/l	0.766	0.01-50 mg/l
13	Nitrate, APHA 24th Ed. 4500- NO ₃ B Ultraviolet Spectrophotometric Method 2023	mg/l	0.746	0.05-100 mg/l
14	Ammonical Nitrogen, APHA 24th Ed. 4500 NH ₃ -F Phenate Method 2023	mg/l	ND	0.1- 50 mg/l
15	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	1700000	<1.8 MPN/100 ml & above
16	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	920000	<1.8 MPN/100 ml & above

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UPPCB/CL/PR/7.8.1/1a	Issue No.: 01	41	Issue Date:28.12.2017	Page No.:Page 1 of 4
Amendment No.:02	Amendment Date.:01.09.2025	Approved by: TM	Issued by: QM	

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Jyoti Tiwari (SA), Poonam
Chowdhary(JRF), Priya Kharwar
(JRF), Rahul Singh(JRF)]

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Central Laboratory

UPPCB/CL/PR/7.8.1/1a	Issue No.: 01	42	Issue Date:28.12.2017	Page No.:Page 2 of 4
Amendment No.:02	Amendment Date.:01.09.2025		Approved by: TM	Issued by: QM



CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-35659468/CENTRAL/2026

Date:24/02/2026

- 1- **Sample Location:** Sewage Drains from the east and west direction
- 2- **District:** Hamirpur
- 3- **Address:** Near Imilia Rapta, Sumerpur
- 4- **Sample Source:** Drain
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Ram Naresh, LA and Pushpendra Singh, MTS
- 7- **Odour :** Other
- 8- **Quantity and Packing :** 2 Liter Plastic Jericane And MPN 125 ml bottle
- 9- **Date of Sample Collection :** 05/02/2026
- 10- **Analysis Indented by :** RO Banda
- 11- **Date of sample receipt in Lab :** 06/02/2026
- 12- **Period of Analysis :** From : 06/02/2026, To : 13/02/2026
- 13- **ULR Number :** -
- 14- **Sampling Plan/Ref. No. :** UPPCB/CL/PR/7.4.3/1A
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
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*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Jyoti Tiwari (SA), Poonam
Chowdhary(JRF), Priya Kharwar
(JRF), Rahul Singh(JRF)]

Authorized by

Arti Gupta (ASO)

Incharge
Central Laboratory

Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20 °C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25 °C micro mhos/cm Max.2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l

Source: <http://www.cpcb.nic.in/wqstandards/>



CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-35659452/CENTRAL/2026

Date:24/02/2026

- 1- **Sample Location:** Sewage Drain Near the Government Tubewell
- 2- **District:** Hamirpur
- 3- **Address:** Ward No. 06 and 07, Sumerpur
- 4- **Sample Source:** Drain
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Ram Naresh, LA and Pushpendra Singh, MTS
- 7- **Odour :** Other
- 8- **Quantity and Packing :** 2 Liter Plastic Jericane And MPN 125 ml bottle
- 9- **Date of Sample Collection :** 05/02/2026
- 10- **Analysis Indented by :** RO Banda
- 11- **Date of sample receipt in Lab :** 06/02/2026
- 12- **Period of Analysis :** From : 06/02/2026, To : 13/02/2026
- 13- **ULR Number :** -
- 14- **Sampling Plan/Ref. No. :** UPPCB/CL/PR/7.4.3/1A
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
1	pH, at 25 °C APHA24th Ed.4500-B: 2023	-	7.36	02-12
2	Colour, APHA 24th Ed. 2120B: 2023	Hazen	30	5-10000 Hazen
3	Conductivity, APHA 24th Ed. 2510B :2023	µS/cm	973.8	0.1-10000 µS/cm
4	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	70.0	5.0 -10000 mg/l
5	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	608.0	5.0 -10000 mg/l
6	Total Solids, APHA24th Ed2540B: 2023	mg/l	678.0	5.0 -15000 mg/l
7	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	24.0	1.0 -1000 mg/l
8	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	88.0	4.0 -1000 mg/l
9	Sodium, APHA24th Ed 3500Na B: 2023	mg/l	66.08	1.0- 100 mg/l
10	Potassium, APHA24th Ed 3500-K B: 2023	mg/l	9.26	1.0- 100 mg/l
11	Chloride, APHA24th Ed 4500-Cl- B: 2023	mg/l	47.0	3.0 - 500 mg/l
12	Phosphate as P, APHA 24th Ed.4500- PO ₄ : 2023	mg/l	0.776	0.01-50 mg/l
13	Nitrate, APHA 24th Ed. 4500- NO ₃ B Ultraviolet Spectrophotometric Method 2023	mg/l	0.064	0.05-100 mg/l
14	Ammonical Nitrogen, APHA 24th Ed. 4500 NH ₃ -F Phenate Method 2023	mg/l	ND	0.1- 50 mg/l
15	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	92000	<1.8 MPN/100 ml & above
16	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	45000	<1.8 MPN/100 ml & above

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UPPCB/CL/PR/7.8.1/1b	Issue No.: 01	45	Issue Date:28.12.2017	Page No.:Page 1 of 4
Amendment No.:02	Amendment Date.:01.09.2025	Approved by: TM	Issued by: QM	

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Priya Kharwar (JRF), Jyoti Tiwari
(SA), Rahul Singh(JRF), Preeti
Shukla(JRF)]

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UPPCB/CL/PR/7.8.1/1b	Issue No.: 01	46	Issue Date:28.12.2017	Page No.:Page 2 of 4
Amendment No.:02	Amendment Date.:01.09.2025	Approved by: TM	Issued by: QM	



CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-35659452/CENTRAL/2026

Date:24/02/2026

- 1- **Sample Location:** Sewage Drain Near the Government Tubewell
- 2- **District:** Hamirpur
- 3- **Address:** Ward No. 06 and 07, Sumerpur
- 4- **Sample Source:** Drain
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Ram Naresh, LA and Pushpendra Singh, MTS
- 7- **Odour :** Other
- 8- **Quantity and Packing :** 2 Liter Plastic Jericane And MPN 125 ml bottle
- 9- **Date of Sample Collection :** 05/02/2026
- 10- **Analysis Indented by :** RO Banda
- 11- **Date of sample receipt in Lab :** 06/02/2026
- 12- **Period of Analysis :** From : 06/02/2026, To : 13/02/2026
- 13- **ULR Number :** -
- 14- **Sampling Plan/Ref. No. :** UPPCB/CL/PR/7.4.3/1A
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
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*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Priya Kharwar (JRF), Jyoti Tiwari
(SA), Rahul Singh(JRF), Preeti
Shukla(JRF)]

Authorized by

Arti Gupta (ASO)

Incharge
Central Laboratory

Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20 °C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25 °C micro mhos/cm Max.2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l

Source: <http://www.cpcb.nic.in/wqstandards/>



CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-35659434/CENTRAL/2026

Date:24/02/2026

- 1- **Sample Location:** Sewage Drain in front of Kashiram colony
- 2- **District:** Hamirpur
- 3- **Address:** Ward No. 18, Sumerpur
- 4- **Sample Source:** Drain
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Ram Naresh, LA and Pushpendra Singh, MTS
- 7- **Odour :** Other
- 8- **Quantity and Packing :** 2 Liter Plastic Jericane And MPN 125 ml bottle
- 9- **Date of Sample Collection :** 05/02/2026
- 10- **Analysis Indented by :** RO Banda
- 11- **Date of sample receipt in Lab :** 06/02/2026
- 12- **Period of Analysis :** From : 06/02/2026, To : 13/02/2026
- 13- **ULR Number :** -
- 14- **Sampling Plan/Ref. No. :** UPPCB/CL/PR/7.4.3/1A
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
1	pH, at 25 °C APHA24th Ed.4500-B: 2023	-	7.32	02-12
2	Colour, APHA 24th Ed. 2120B: 2023	Hazen	40	5-10000 Hazen
3	Conductivity, APHA 24th Ed. 2510B :2023	µS/cm	1356.0	0.1-10000 µS/cm
4	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	78.0	5.0 -10000 mg/l
5	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	835.0	5.0 -10000 mg/l
6	Total Solids, APHA24th Ed2540B: 2023	mg/l	913.0	5.0 -15000 mg/l
7	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	42.0	1.0 -1000 mg/l
8	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	128.0	4.0 -1000 mg/l
9	Sodium, APHA24th Ed 3500Na B: 2023	mg/l	108.56	1.0- 100 mg/l
10	Potassium, APHA24th Ed 3500-K B: 2023	mg/l	13.33	1.0- 100 mg/l
11	Chloride, APHA24th Ed 4500-Cl- B: 2023	mg/l	80.0	3.0 - 500 mg/l
12	Phosphate as P, APHA 24th Ed.4500- PO ₄ : 2023	mg/l	2.201	0.01-50 mg/l
13	Nitrate, APHA 24th Ed. 4500- NO ₃ B Ultraviolet Spectrophotometric Method 2023	mg/l	0.123	0.05-100 mg/l
14	Ammonical Nitrogen, APHA 24th Ed. 4500 NH ₃ -F Phenate Method 2023	mg/l	0.104	0.1- 50 mg/l
15	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	1300000	<1.8 MPN/100 ml & above
16	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	780000	<1.8 MPN/100 ml & above

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UPPCB/CL/PR/7.8.1/1a	Issue No.: 01	49	Issue Date:28.12.2017	Page No.:Page 1 of 4
Amendment No.:02	Amendment Date.:01.09.2025	Approved by: TM	Issued by: QM	

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by

[Rahul Singh(JRF), Priya Kharwar (JRF), Jyoti Tiwari (SA), Poonam Chowdhary(JRF)]

Authorized by

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UPPCB/CL/PR/7.8.1/1a	Issue No.: 01	50	Issue Date:28.12.2017	Page No.:Page 2 of 4
Amendment No.:02	Amendment Date.:01.09.2025		Approved by: TM	Issued by: QM



CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-35659434/CENTRAL/2026

Date:24/02/2026

- 1- **Sample Location:** Sewage Drain in front of Kashiram colony
- 2- **District:** Hamirpur
- 3- **Address:** Ward No. 18, Sumerpur
- 4- **Sample Source:** Drain
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Ram Naresh, LA and Pushendra Singh, MTS
- 7- **Odour :** Other
- 8- **Quantity and Packing :** 2 Liter Plastic Jericane And MPN 125 ml bottle
- 9- **Date of Sample Collection :** 05/02/2026
- 10- **Analysis Indented by :** RO Banda
- 11- **Date of sample receipt in Lab :** 06/02/2026
- 12- **Period of Analysis :** From : 06/02/2026, To : 13/02/2026
- 13- **ULR Number :** -
- 14- **Sampling Plan/Ref. No. :** UPPCB/CL/PR/7.4.3/1A
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
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*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Rahul Singh(JRF), Priya Kharwar
(JRF), Jyoti Tiwari (SA), Poonam
Chowdhary(JRF)]

Authorized by

Arti Gupta (ASO)

Incharge
Central Laboratory

Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20 °C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25 °C micro mhos/cm Max. 2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l

Source: <http://www.cpcb.nic.in/wqstandards/>



CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-35659300/CENTRAL/2026

Date:24/02/2026

- 1- **Sample Location:** Sewage Drain behind Ward No. 03, Colony
- 2- **District:** Hamirpur
- 3- **Address:** Sumerpur
- 4- **Sample Source:** Drain
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Ram Naresh, LA and Pushpendra Singh, MTS
- 7- **Odour :** Other
- 8- **Quantity and Packing :** 2 Liter Plastic Jericane And MPN 125 ml bottle
- 9- **Date of Sample Collection :** 05/02/2026
- 10- **Analysis Indented by :** RO Banda
- 11- **Date of sample receipt in Lab :** 06/02/2026
- 12- **Period of Analysis :** From : 06/02/2026, To : 13/02/2026
- 13- **ULR Number :** -
- 14- **Sampling Plan/Ref. No. :** UPPCB/CL/PR/7.4.3/1A
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
1	pH, at 25 °C APHA24th Ed.4500-B: 2023	-	7.87	02-12
2	Colour, APHA 24th Ed. 2120B: 2023	Hazen	30	5-10000 Hazen
3	Conductivity, APHA 24th Ed. 2510B :2023	µS/cm	838.7	0.1-10000 µS/cm
4	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	45.0	5.0 -10000 mg/l
5	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	524.0	5.0 -10000 mg/l
6	Total Solids, APHA24th Ed2540B: 2023	mg/l	569.0	5.0 -15000 mg/l
7	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	16.0	1.0 -1000 mg/l
8	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	60.0	4.0 -1000 mg/l
9	Sodium, APHA24th Ed 3500Na B: 2023	mg/l	34.78	1.0- 100 mg/l
10	Potassium, APHA24th Ed 3500-K B: 2023	mg/l	5.21	1.0- 100 mg/l
11	Chloride, APHA24th Ed 4500-Cl- B: 2023	mg/l	23.0	3.0 - 500 mg/l
12	Phosphate as P, APHA 24th Ed.4500- PO ₄ : 2023	mg/l	0.110	0.01-50 mg/l
13	Nitrate, APHA 24th Ed. 4500- NO ₃ B Ultraviolet Spectrophotometric Method 2023	mg/l	0.059	0.05-100 mg/l
14	Ammonical Nitrogen, APHA 24th Ed. 4500 NH ₃ -F Phenate Method 2023	mg/l	ND	0.1- 50 mg/l
15	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	49000	<1.8 MPN/100 ml & above
16	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	13000	<1.8 MPN/100 ml & above

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UPPCB/CL/PR/7.8.1/1a	Issue No.: 01	53	Issue Date:28.12.2017	Page No.:Page 1 of 4
Amendment No.:02	Amendment Date.:01.09.2025		Approved by: TM	Issued by: QM

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Rahul Singh(JRF), Priya Kharwar
(JRF), Jyoti Tiwari (SA), Preeti
Shukla(JRF)]

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UPPCB/CL/PR/7.8.1/1a	Issue No.: 01	54	Issue Date:28.12.2017	Page No.:Page 2 of 4
Amendment No.:02	Amendment Date.:01.09.2025		Approved by: TM	Issued by: QM



CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-35659300/CENTRAL/2026

Date:24/02/2026

- 1- **Sample Location:** Sewage Drain behind Ward No. 03, Colony
- 2- **District:** Hamirpur
- 3- **Address:** Sumerpur
- 4- **Sample Source:** Drain
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Ram Naresh, LA and Pushpendra Singh, MTS
- 7- **Odour :** Other
- 8- **Quantity and Packing :** 2 Liter Plastic Jericane And MPN 125 ml bottle
- 9- **Date of Sample Collection :** 05/02/2026
- 10- **Analysis Indented by :** RO Banda
- 11- **Date of sample receipt in Lab :** 06/02/2026
- 12- **Period of Analysis :** From : 06/02/2026, To : 13/02/2026
- 13- **ULR Number :** -
- 14- **Sampling Plan/Ref. No. :** UPPCB/CL/PR/7.4.3/1A
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
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*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Rahul Singh(JRF), Priya Kharwar
(JRF), Jyoti Tiwari (SA), Preeti
Shukla(JRF)]

Authorized by

Arti Gupta (ASO)

Incharge
Central Laboratory

Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20 °C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25 °C micro mhos/cm Max.2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l

Source: <http://www.cpcb.nic.in/wqstandards/>



CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-35659291/CENTRAL/2026

Date:24/02/2026

- 1- **Sample Location:** Sewage Drain adjacent to the NH-34 Bridge,
- 2- **District:** Hamirpur
- 3- **Address:** Ward No. 02, Sumerpur
- 4- **Sample Source:** Drain
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Ram Naresh, LA and Pushpendra Singh, MTS
- 7- **Odour :** Other
- 8- **Quantity and Packing :** 2 Liter Plastic Jericane And MPN 125 ml bottle
- 9- **Date of Sample Collection :** 05/02/2026
- 10- **Analysis Indented by :** RO Banda
- 11- **Date of sample receipt in Lab :** 06/02/2026
- 12- **Period of Analysis :** From : 06/02/2026, To : 13/02/2026
- 13- **ULR Number :** -
- 14- **Sampling Plan/Ref. No. :** UPPCB/CL/PR/7.4.3/1A
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
1	pH, at 25 °C APHA24th Ed.4500-B: 2023	-	7.73	02-12
2	Colour, APHA 24th Ed. 2120B: 2023	Hazen	30	5-10000 Hazen
3	Conductivity, APHA 24th Ed. 2510B :2023	µS/cm	852.3	0.1-10000 µS/cm
4	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	52.0	5.0 -10000 mg/l
5	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	538.0	5.0 -10000 mg/l
6	Total Solids, APHA24th Ed2540B: 2023	mg/l	590.0	5.0 -15000 mg/l
7	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	17.0	1.0 -1000 mg/l
8	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	66.0	4.0 -1000 mg/l
9	Sodium, APHA24th Ed 3500Na B: 2023	mg/l	35.07	1.0- 100 mg/l
10	Potassium, APHA24th Ed 3500-K B: 2023	mg/l	5.64	1.0- 100 mg/l
11	Chloride, APHA24th Ed 4500-Cl- B: 2023	mg/l	25.0	3.0 - 500 mg/l
12	Phosphate as P, APHA 24th Ed.4500- PO ₄ : 2023	mg/l	0.107	0.01-50 mg/l
13	Nitrate, APHA 24th Ed. 4500- NO ₃ B Ultraviolet Spectrophotometric Method 2023	mg/l	0.066	0.05-100 mg/l
14	Ammonical Nitrogen, APHA 24th Ed. 4500 NH ₃ -F Phenate Method 2023	mg/l	ND	0.1- 50 mg/l
15	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	79000	<1.8 MPN/100 ml & above
16	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	33000	<1.8 MPN/100 ml & above

Digitally signed by Arti
Gupta
Date: 2026.02.24
17:48:35 +05'30'

Arti Gupta

UPPCB/CL/PR/7.8.1/1a	Issue No.: 01	57	Issue Date:01.09.2025	Page No.:Page 1 of 4
Amendment No.:02	Amendment Date.:01.09.2025	Approved by: TM	Issued by: QM	

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by

[Jyoti Tiwari (SA), Priya Kharwar (JRF), Rahul Singh(JRF), Poonam Chowdhary(JRF)]

Authorized by

Arti Gupta (ASO)
Digitally signed by Arti Gupta
Date: 2026.02.24 12:56 +05'30'

IMRAN AHMAD KHAN Incharge
Digitally signed by IMRAN AHMAD KHAN
Date: 2026.02.24 12:56 +05'30'
Central Laboratory

UPPCB/CL/PR/7.8.1/1a	Issue No.: 01	Issue Date:01.09.2025	Page No.:Page 2 of 4
Amendment No.:02	Amendment Date.:01.09.2025	Approved by: TM	Issued by: QM



CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

TEST REPORT: WATER LABORATORY(SURFACE WATER)

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- 6- **Sample Collected By :** Ram Naresh, LA and Pushpendra Singh, MTS
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- 13- **ULR Number :** -
- 14- **Sampling Plan/Ref. No. :** UPPCB/CL/PR/7.4.3/1A
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
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Analysed by
[Jyoti Tiwari (SA), Priya Kharwar
(JRF), Rahul Singh(JRF), Poonam
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Authorized by

Arti Gupta (ASO)

Incharge
Central Laboratory

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Source: <http://www.cpcb.nic.in/wqstandards/>

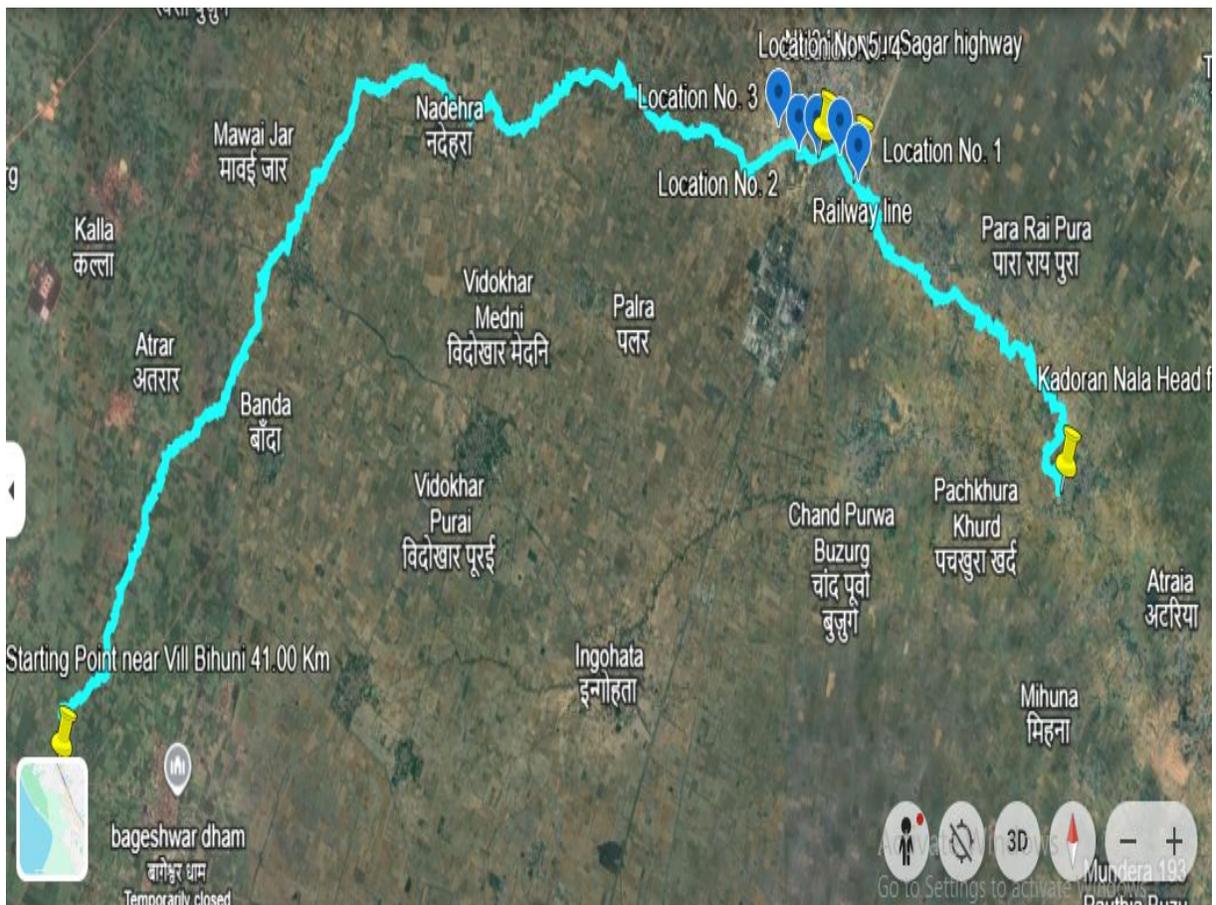


Site Visit Report
for
**Pollution & encroachment in Gayatri
Ganga River, District Hamirpur, Uttar
Pradesh**

Date of visit- 03.02.2026 to 05.02.2026

Executive Summary

In compliance with the NGT Order dated December 12, 2025, a comprehensive site visit was conducted by NMCG (National Mission for Clean Ganga) to assess pollution and encroachment issues in the Karodan Nala drainage system in Sumerpur, Hamirpur District, Uttar Pradesh. The water body is identified as "Gayatri Ganga" in the Original Application OA 484/2025 filed by Shri Rajesh Shivahare. However, as per revenue records and official surveys, this water



course is referred to as "Karodan Nala" (Storm Water Drain/Nala).

1. Site Visit Report Details

Visiting Team

बैठक दिनांक 04.02.2026 की उपस्थिति

क्र० सं०	अधिकारी / कर्मचारी का नाम	पदनाम	मोबाईल नम्बर	हस्ताक्षर
1	श्री धनश्याम मीना (IAS)	जिलाधिकारी		
2	रिजवाना शाहीद	महोदय / A.D.M. (J)	945446002	li
3	अनिल कुमार श्रीवास्तव	J.F.O.	920894351	knmar
4	हरीश कुमार महावाल	NMCG	9713745300	My
5	डा. श्रीति वर्मा	NMCG	8400731070	Shri
6	दिनेश कुमार	Ex En MDCDampur	993517737	Sh
7	यशवीर सिंह	AE, MDCD H.	8006144184	Sh
8	श्रीमती चन्द आर्या	E.O. N.P. Computer	8979490683	Sh
9	आशीष कटियार	BDO Sumulpur	9553357172	Sh
10	बसुन्दा कुमाल चुरिया	DP RD	8604505703	Sh
11	मन्मथ झा	अवर ज्योतिषी / U.P.P.C.B.	9634280415	Sh
12	Dhishelam Singh	D.P.O (D.H.C)	7081603565	Sh
13	Chandra Bhan	JRF (DEL)	9721198625	Sh
14	Karudin Sharma	SOM sadar	9454415994	Sh
15	Abhishek Saxena (JE)	J.E (MDCD H)	7351505116	Sh
16				
17				
18				
19				
20				
21				
22				

2. Introduction

Background and Purpose of the Visit

OA 484/2025 (Rajesh Shivahare Vs Union of India & Ors) before Hon'ble NGT(PB) raises environmental compliance issues in Karodan Nala, classified in revenue records as public stormwater drain (Category 6-1, non-agricultural submerged land) across villages Mawaiya, Nadehra, and Bilhari. NMCG letter dated January 20, 2026 directed District Ganga Committee, Hamirpur to investigate and report by February 10, 2026 ahead of March 9, 2026 hearing.

Site Characteristics: Karodan Nala (41 km total length) serves historic stormwater drainage function with 10m average width; carries only stormwater mixed with greywater (no blackwater per Nagar Panchayat records as households use soak pits/septic tanks). Total discharge from 6 sites: 3.16 MLD serving 7781 households.

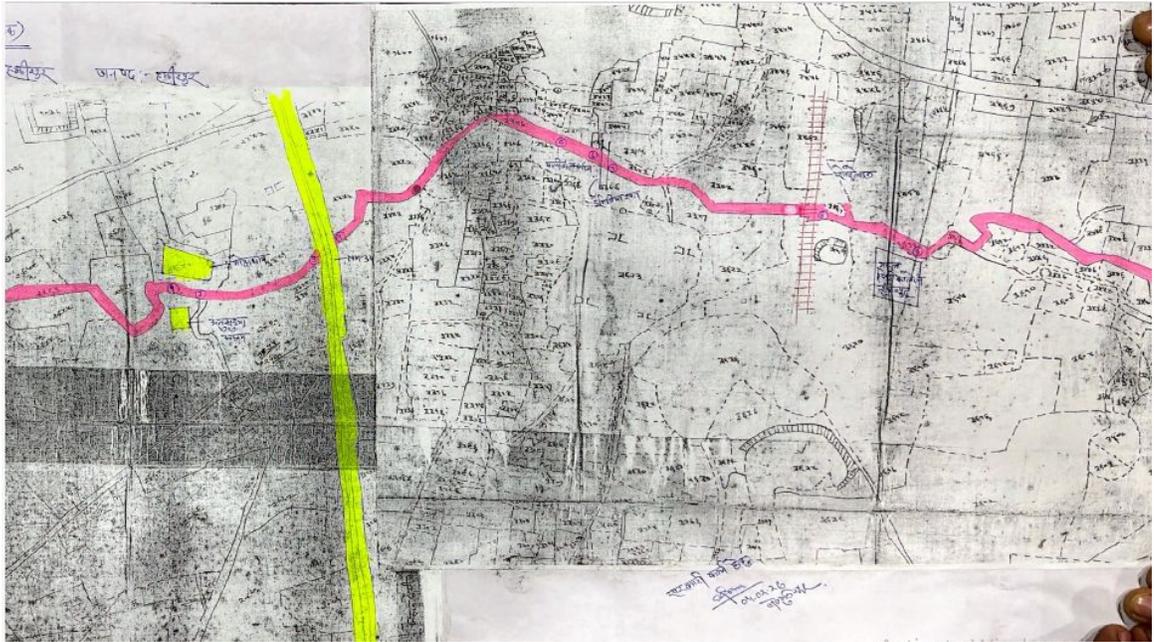
3. Objectives of the Site Visit:

The site visit was undertaken to:

- i. Verify 6 untreated sewage discharge points with GPS coordinates and water quality parameters
- ii. Document 9 encroachment sites with area measurements and revenue khasra verification
- iii. Confirm nala classification through Survey of India maps (1975) and revenue extracts
- iv. Develop remediation timeline (STP, screening, bioremediation) per NGT directives
- v. This systematic inspection fulfills NMCG mandate under OA 484/2025 while establishing baseline data for compliance monitoring and enforcement actions.

4. Overview of the Site Visit

NMCG team conducted comprehensive field inspection of all 15 NGT-mandated locations (6 sewage discharge points + 9 encroachment sites) along the 41 km Karodan Nala stretch within Sumerpur Nagar Panchayat , achieving 100% coverage with GPS-tagged documentation (coordinates 25.8179°-25.8243° N, 80.1454°-80.1636° E), water quality analysis showing severe contamination (turbidity 15.95-92.28 NTU, coliform/E.coli present), 3.16 MLD total discharge from 7781 households, and temporary encroachments totaling ~4,858 sqm across vegetation/crop cultivation, supported by revenue records (khasra 547, 391, 82 confirming Category 6-1 nala



classification), Survey of India maps, laboratory reports, and joint demarcation certificates issued January 2, 2026 by District Administration, Revenue, and Forest Departments to establish evidentiary baseline for March 2026 NGT compliance reporting and remediation (STP, screening, bioremediation).

Revenue record/ map of Karodan Nala (Gayatri Ganga)

5. Key Observations During the Visit

Sewage Discharge Points - Original Application Details

The applicant has identified **6 sewage drain discharge points** discharging untreated sewage into the nala:

Table 1: Sewage Discharge Points as per OA 484/2025

Site No.	Location	Ward No.
1	Sewage drain in front of Kashiram Colony	18
2	Sewage drain behind Ward No. 03 Colony	03
3	Sewage drain adjacent to NH-34 bridge	02
4	Sewage drain near government tube well	06-07
5	Sewage drains from east and west direction near Imilia Rapta	Multiple
6	Sewage drain near newly constructed Moksha Dham	04

Untreated Sewage Discharge Inspection section

This comprehensive addition covers all 6 NGT-identified sites with precise documentation.

Site Details

Serial	Location	Ward	Households	Discharge (MLD)	GPS Coordinates
1	Kashiram Colony front	18	~1325	0.54	25.824263° N, 80.145438° E
2	Behind Ward 03 Colony	03	~1420	0.58	25.821452° N, 80.150020° E
3	NH-34 bridge adjacent	02	~980	0.40	25.821285° N, 80.154150° E
4	Govt tube well near	06-07	~1120	0.45	25.821100° N, 80.159594° E
5	Imilia Rapta E/W sides	01-02	~1696	0.69	25.821014° N, 80.159419° E
6	Moksha Dham near	04	~1240	0.50	25.818057° N, 80.163593° E

Total: 7781 households, 3.16 MLD domestic/ stormwater mix (no industrial discharge).

Water Quality Analysis

All 6 sites show severe contamination (Total Coliform & E.coli present; turbidity 15-92 NTU exceeding 5 NTU limit).

Site	Turbidity (NTU)	TDS (mg/L)	pH	Total Hardness (mg/L)	Coliform Status
1 (Ward 18)	42.46	808	7.81	502	Contaminated
2 (Ward 03)	46.62	796	7.79	360	Contaminated
3 (NH-34)	52.85	946	7.96	560	Contaminated
4 (Tube well)	92.28	868	7.94	516	Contaminated
5 (Imilia Rapta)	92.28	868	7.94	516	Contaminated
6 (Moksha Dham)	15.95	936	8.28	556	Contaminated

Key Finding: Stormwater mixed with domestic greywater (soak pits prevalent); no blackwater sewage as per Nagar Panchayat records.

Action Plan

- STP: Land allotted (Khatauni 3638/2.44 ha); DPR is under preparation by UP Pay Jal Nigam Department
- Screening/Treatment: Tenders for 6 sites by Feb 2026; operational March 2026
- Bioremediation: Karodan Nala treatment tenders Feb 2026

Encroachment Sites - NGT Order Details

The NGT Order dated December 12, 2025 identified **9 encroachment sites** in the Karodan Nala:

Table 2: Encroachment Sites as per NGT Order 484/2025

Serial No.	Encroachment Location	Ward No.
1	Encroachment site in northern direction near Anusuya Ashram	18
2	Encroachment site behind Moksha Dham	03
3	Encroachment site on west side of NH-34 bridge	02

4	Encroachment site on east side of NH-34 bridge	02
5	Encroachment site near Paliwal's Garden	02
6	Encroachment site on west side of Imilia Rapta	01
7	Encroachment site on east side of Imilia Rapta	01
8	Encroachment site beneath railway line bridge, towards west	09-04
9	Encroachment site on east side of ramp near Model College	04

Site Visit Findings - Encroachment Assessment

Demarcation Status

Field verification was conducted on January 2, 2026 by District Administration Team (Nagar Panchayat Sumerpur) with Territorial Forest Officer, Hamirpur (Vill. Branch, Sleepur). Following findings were documented:

- All 9 encroachment sites have been located and GPS coordinates recorded
- Boundary demarcation of nala has been completed as per available survey maps
- Encroachments identified as temporary in nature, primarily agricultural use
- No permanent structures found at majority of sites
- Encroached area details documented with geographical coordinates

NMCG Team visited all sites on Feb. 4, 2026

Encroachment Site Details

Site 1: Anusuya Ashram Northern Direction

GPS Coordinates: 25.821383°N, 80.149973°E

Ward: 18

Nala Width: 22 meters

Area Encroached: 0.00 sq.m (Temporary)

Type: Temporary cultivation

Action Status: Demarcation completed



Site 2: Behind Moksha Dham, Ward 03

GPS Coordinates: 25.821452°N, 80.150020°E

Ward: 03

Nala Width: 22 meters

Area Encroached: 0.00 sq.m (Temporary)

Type: Temporary structures

Action Status: Demarcation completed

**Site 3: West Side NH-34 Bridge**

GPS Coordinates: 25.821285°N, 80.154148°E

Ward: 02

Nala Width: 26 meters

Area Encroached: 0.00 sq.m (Temporary)

Type: Temporary

Action Status: Demarcation completed



Site 4: East Side NH-34 Bridge

GPS Coordinates: 25.821298°N, 80.154149°E

Ward: 02

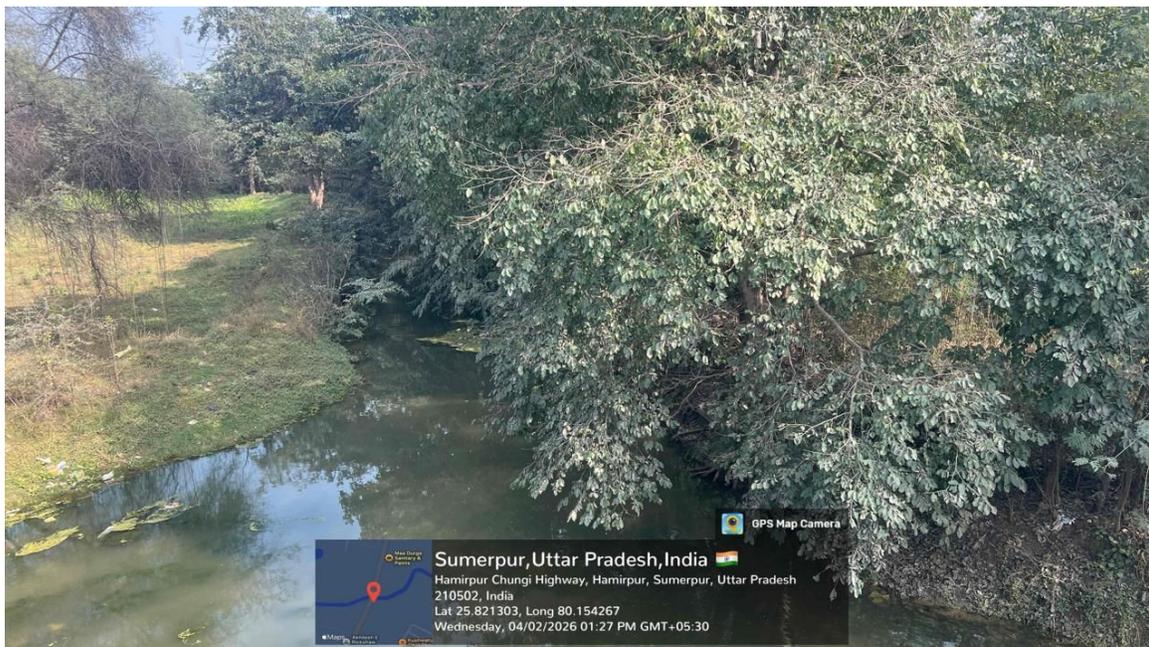
Nala Width: 15-20 meters

Area Encroached: 1000.00 sq.m

Type: Fruit trees/vegetation, primarily Mango and other fruit trees

Encroacher: Shri Anand Prasad Paliwal, S/O Shri Ram Narayan

Action Status: Demarcation completed



Site 5: Near Paliwal's Garden

GPS Coordinates: 25.821273°N, 80.154272°E

Ward: 02

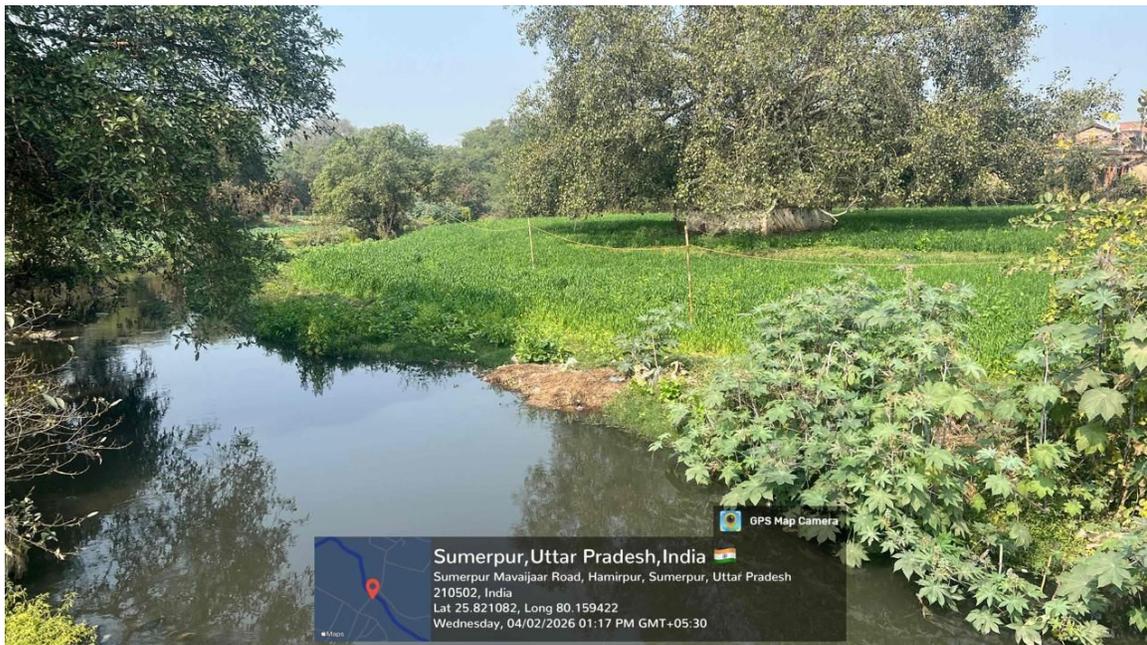
Nala Width: 16-22 meters

Area Encroached: 1520 sq.m (Primary encroacher); 200 sq.m (Secondary)

Type: Fruit trees and crop cultivation

Encroachers: (1) Shri Anand Prasad Paliwal, S/O Shri Ram Narayan; (2) Smt. Ratta, D/O Shri Hanu and Shri Narayan, S/O Shri Hanu

Action Status: Demarcation completed

**Site 6: West Side Imilia Rapta, Ward 01**

GPS Coordinates: 25.821014°N, 80.159419°E

Ward: 01

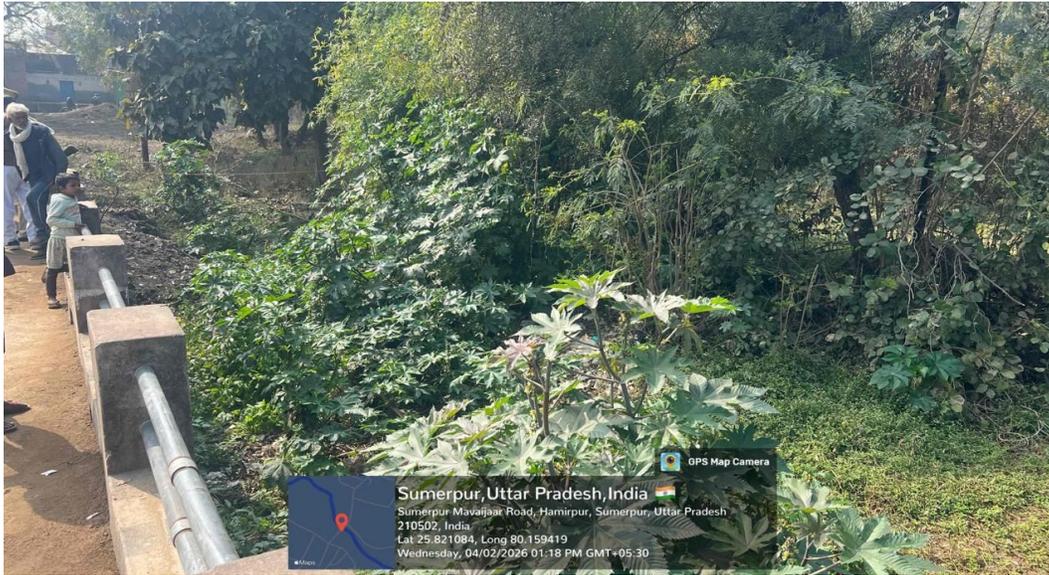
Nala Width: 11-22 meters

Area Encroached: 600.00 sq.m

Type: Wheat crop cultivation

Encroacher: Shri Raghuwl Paliwal, S/O Shri Anand Prasad Paliwal

Action Status: Demarcation completed



Site 7: East Side Imilia Rapta, Ward 01

GPS Coordinates: 25.821132°N, 80.154137°E

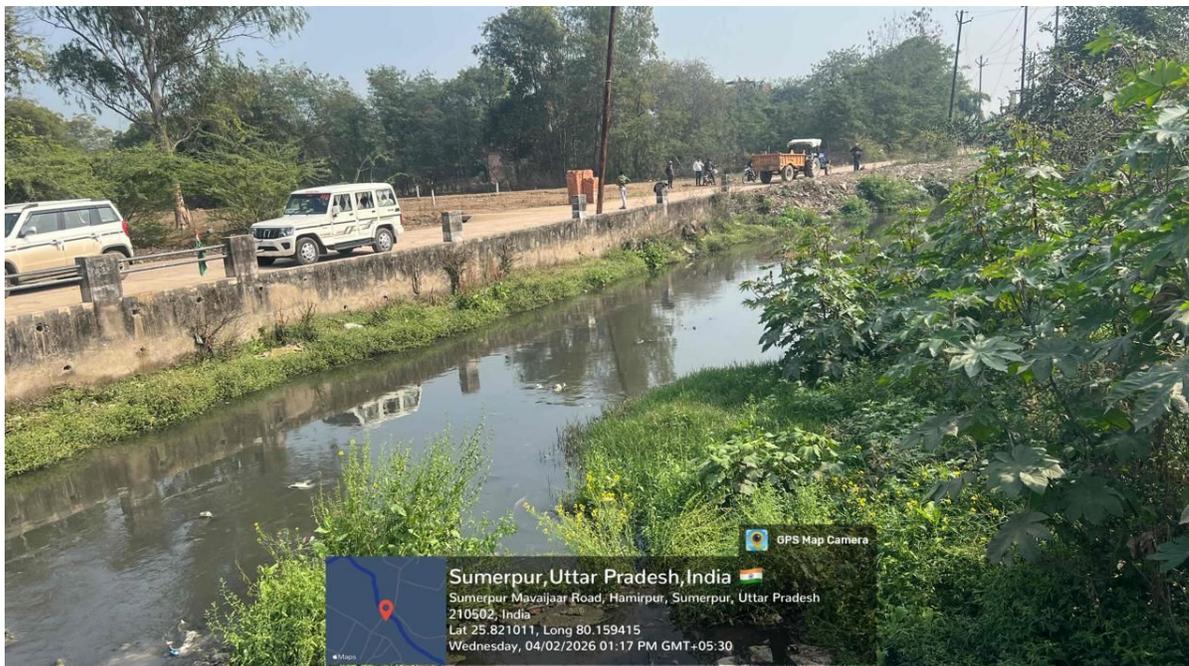
Ward: 01

Nala Width: 16-22 meters

Area Encroached: 120.00 sq.m

Type: Vegetation/Crop

Action Status: Demarcation completed



Site 8: Railway Line Bridge towards West, Ward 09-04

GPS Coordinates: 25.821329°N, 80.154151°E

Wards: 09 & 04

Nala Width: 0.9-24 meters (Eastern section); 20-32 meters (Western section)

Area Encroached: 0.00 sq.m

Type: Temporary

Action Status: Documented

**Site 9: East Side Ramp near Model College, Ward 04**

GPS Coordinates: 25.820968°N, 80.159367°E

Ward: 04

Nala Width: 18-34 meters

Area Encroached: 1618.00 sq.m

Type: Crop cultivation (Wheat/pulse crops)

Encroacher: Shri Devendra Singh, S/O Shri Raj Mohan Yadav

Action Status: Demarcation completed



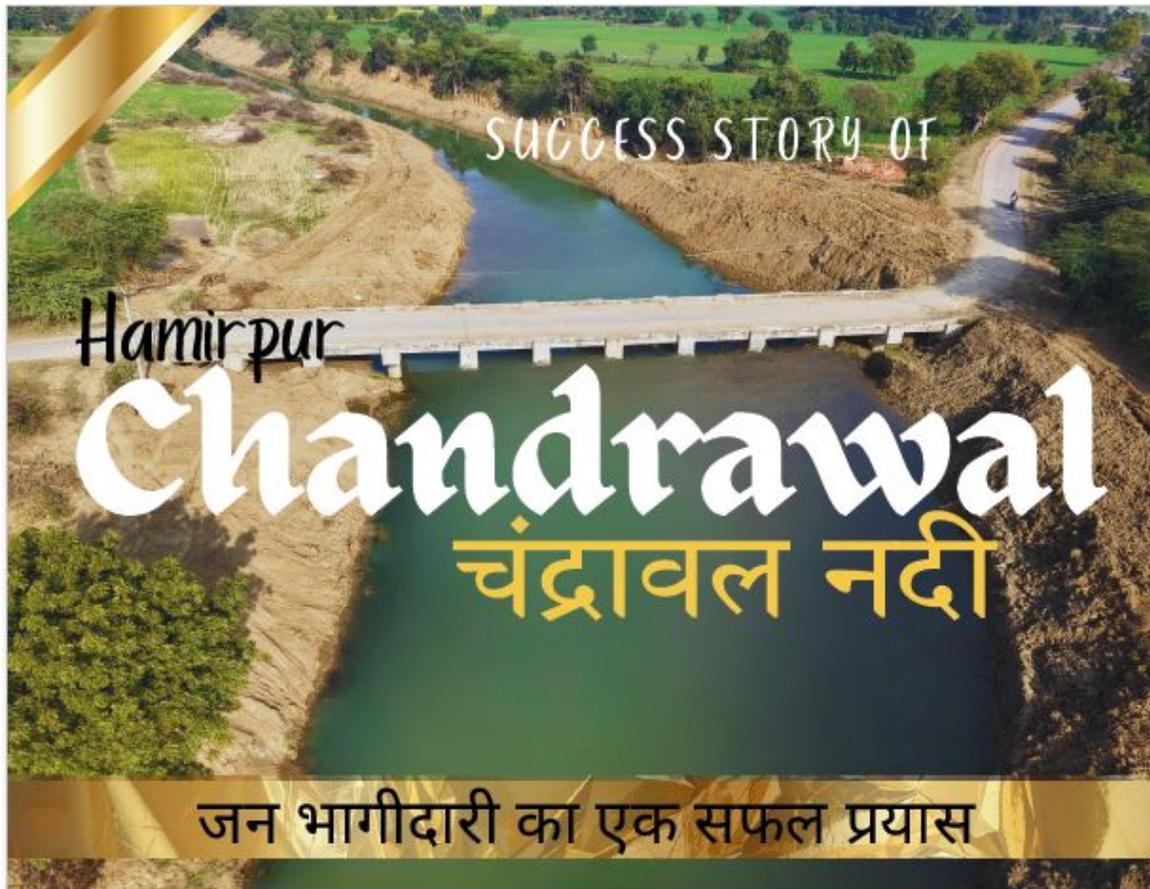
6.

Action Plan for rejuvenation of Gayatri Ganga River, District Hamirpur, UP

S. No	Directive	Current Status	Gap/Recommendation	Concerned Department
1	Identification and GIS mapping	formal demarcation done at encroached sites mentioned in NGT Order	Identification through revenue records or by historical documents, river boundary identification, Floodplain demarcation, prepare GIS map	District Administration / Panchayati Raj Department, Irrigation/ Minor Irrigation
2	Catchment rehabilitation	No formal plan	Prepare integrated catchment management plan addressing forestry, agriculture, groundwater, and erosion control	Irrigation/ Minor Irrigation & Forest Department
3	Encroachment identification and removal	Minor encroachment identified	Conduct formal survey; issue notices under applicable land acts	District Administration
4	Drain tapping and STP construction	No tapping; no treatment facility	Identify all drains; design interceptor/diversion lines; construct STP with adequate capacity	SMCG/ NMCG

5	Solid waste management	Proper management lacking	Conduct capacity assessment of any available MSWM or treatment infrastructure; plan augmentation	SBM
6	Riparian Buffer	Non-existent, only weeds found	Demarcate riparian buffer zone and plantation of native species	Forest Department

Success Story: Rejuvenation of the Chandrawal River in Hamirpur



The rejuvenation of the Chandrawal River in Hamirpur stands as a powerful success story of leadership-driven, community-led river revival. Once reduced to a dry, silt-choked channel causing floods, crop losses, and water scarcity across 22 villages, the river was restored through a well-coordinated, people's movement led by the district administration—without the use of government funds. Through intensive desilting, channel restoration, and collective participation of citizens, departments, and local stakeholders, Chandrawal has regained its natural flow,

now spreading 25–30 meters wide with a significant rise in water levels. The revival has reduced flood risks, reactivated groundwater sources, ensured year-round irrigation, improved agricultural productivity, and strengthened public trust in governance—emerging as a replicable model of sustainable river rejuvenation rooted in jan-bhagidari.

Site photographs at the time of visit:





Success Story: *Mission Jal Uday* in Hamirpur



Mission Jal Uday in Hamirpur has emerged as a landmark success in addressing severe water scarcity through community participation and administrative innovation. Once facing declining groundwater levels, drying ponds, agricultural distress, and migration, the district transformed its water security scenario by adopting the principle of “*gaon ka pani gaon mein, khet ka pani khet mein.*” Through large-scale revival of ponds and Amrit Sarovars, construction of check dams, farm ponds, soak pits, rooftop rainwater harvesting, micro-irrigation, and river rejuvenation, all four semi-critical blocks were brought out of water stress. Implemented through *jal chaupals*, mass awareness, and inter-departmental convergence—without dependence on heavy government expenditure—Mission

Jal Uday has improved groundwater recharge, increased crop productivity, ensured year-round irrigation and drinking water availability, strengthened rural livelihoods, and restored public confidence, making Hamirpur a model district for sustainable water management.

कार्यालय जिलाधिकारी, जनपद हमीरपुर।

पत्रांक: 2302/न0गंगे/दिनांक हमीरपुर, फरवरी, 24, 2026

सेवा में,

1. अपर जिलाधिकारी वि०/रा० हमीरपुर।
2. अपर जिलाधिकारी न्यायिक, हमीरपुर।
3. अपर जिलाधिकारी नमामि गंगे, हमीरपुर।
4. प्रभागीय वनाधिकारी, हमीरपुर।
5. उपजिलाधिकारी, हमीरपुर।
6. क्षेत्रीय अधिकारी प्रदूषण नियंत्रण बोर्ड, बांदा।
7. अधिशासी अभियंता, मौदहा बांध निर्माण खण्ड, हमीरपुर/नोडल।
8. जिला पंचायतीराज अधिकारी, हमीरपुर।
9. खण्ड विकास अधिकारी, सुमेरपुर हमीरपुर।
10. अधिशासी अधिकारी नगर पालिका परिषद, सुमेरपुर हमीरपुर।
11. अधिशासी अभियन्ता, लघु सिंचाई विभाग, हमीरपुर।
12. जिला परियोजना अधिकारी, नमामि गंगे, हमीरपुर।

विषय:—Site visit to Gayatri ganga River in Hamirpur District Under Namaami gange Programme- Recommendation and request for Action Plan.

सन्दर्भ:—निदेशक (परियोजना, ज्ञान और समन्वय), नई दिल्ली द्वारा DO No. Pr-23025/17/2025-O/o ED(PROJECT) NMCG दिनांक 18.02.2026

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में अवगत कराना है, कि एन०एम०सी०जी० टीम द्वारा दिनांक 3 फरवरी से 5 फरवरी 2026 तक हमीरपुर जिले में गायत्री गंगा नदी के स्थल का दौरा किया गया, जिसमें मौजूद समस्याओं का पता लगाना और इन समस्याओं के निवारण के लिए संभावित उपायों की परिकल्पना करना था। एन०एम०सी०जी० के विशेषज्ञों और जिला प्रशासन के अधिकारियों की टीम ने नदी के हिस्सों, संरचनाओं और चुनौतियों का आंकलन किया। रिपोर्ट में प्रमुख निष्कर्षों और संभावित व्यापक उपायों का उल्लेख किया गया है, जिसे Annexure-II के रूप में किया गया है और चिन्हित उपायों को एक सुसंगत और व्यापक कार्य योजना तैयार कर नदी के पुनरुद्धार के लिए विस्तृत समयसीमा, जिम्मेदार विभाग, संसाधनों का समन्वय, और निगरानी तंत्र शामिल हो और विभिन्न कार्यवाही के बिन्दुओं के अनुपालन में गायत्री गंगा नदी से सम्बन्धित रिपोर्ट प्रेषित किया जाना है।

अतः आप लोगों को निर्देशित किया जाता है कि अपने विभाग से सम्बन्धित कार्ययोजना निर्धारित प्रारूप पर एक सप्ताह (7 दिन) के अन्दर जिला गंगा समिति, हमीरपुर को प्रेषित करना सुनिश्चित करें, ताकि समेकित कार्ययोजना निर्धारित प्रारूप पर निदेशक (परियोजना, ज्ञान और समन्वय), नई दिल्ली को ससमय प्रेषित की जा सके।

संलग्न—कार्ययोजना एवं Annexure-II

(घनश्याम मीना)IAS
जिलाधिकारी
हमीरपुर

पृष्ठांकन सं०...2302/अ/समदिनांकित।

प्रतिलिपि:—निदेशक (परियोजना, ज्ञान और समन्वय), नई दिल्ली को उनके उपरोक्त सन्दर्भित पत्र के क्रम में सूचनार्थ प्रेषित।

जिलाधिकारी
हमीरपुर

राहुल द्विवेदी, भा०प्र०से०
निदेशक (परियोजना, ज्ञान और समन्वय)
Rahul Dwivedi, IAS
Director (Projects, Knowledge & Coordination)



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन,
नदी विकास एवं गंगा संरक्षण विभाग
Government of India
Ministry of Jal Shakti
Department of Water Resources
River Development & Ganga Rejuvenation

DO No. Pr-23025/17/2025-O/o ED(PROJECT) NMCG

Date: 18.02.2026

Subject: Site Visit to Gayatri Ganga River in Hamirpur District under Namami Gange Programme – Recommendations and Request for Action Plan

Dear Ghanshyamji,

This refers to the site visit by NMCG team to the Gayatri Ganga River in Hamirpur District from 03.02.2026 to 05.02.2026. The visit was aimed to assess the status of the above-mentioned river for existing issues/problems, and foresee the possible interventions to ameliorate the issues related to referred river.

The team consisting of experts from NMCG and District Administration officials assessed river stretches, structures, and challenges. The key findings and probable broad interventions have been indicated in the report and the same is enclosed as Annexure-I. I would like that the identified interventions are converted into a cohesive and comprehensive Action Plan that provides for detailed timelines, responsible departments, convergence of resources, coordination and monitoring mechanism for the rejuvenation of the river. A framework for Small River Rejuvenation is attached for your reference as Annexure-II.

The Small River Rejuvenation closely aligns with the objectives of the Namami Gange program and we will be very happy to extend cooperation to you in this endeavour.

Yours sincerely

Director, NMCG

To,
Shri Ghanshyam Meena,
District Magistrate,
District Hamirpur,
Uttar Pradesh

Copy to:

Project Director, SMCG-UP, Lucknow
Principal Secretary, Irrigation and Water Resources Department, Government of Uttar Pradesh

नमामि
गंगे

राष्ट्रीय स्वच्छ गंगा मिशन

प्रथम तल, मेजर ध्यान चंद नेशनल स्टेडियम, इन्डिया गेट, नई दिल्ली-110002
NATIONAL MISSION FOR CLEAN GANGA
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Azadi Ka
Amrit Mahotsav
आज़ादी का अमृत महोत्सव